

COURT NO. 6
THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Friday the 16th day of October 2026(AT 10:30 AM - HYBRID MODE) NOTE - For Registration <https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login> Note: Monday matters pertaining to Services of the years 2025 & 2026, Tuesday matters pertaining to Land Acquisition of the years 2020 to 2023, Wednesday matters pertaining to Transferred from Tribunal, Thursday matters pertaining to Land Acquisition of the years 2024 to 2026 and Friday matters pertaining to CRP & Contempt Cases will be taken up.

(MOTION LIST)					
SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ORDERS OF COURT</u>					
1	CRP/47393/2026/(Filing No.)	Devasani Sambaiah Vs Guda Narsi Reddy @ Narsimha Reddy	SANJEEV REDDY GILLELA		SIDDIPET
<u>FOR ADMISSION</u>					
2	CRP/3002/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Devasani Sambaiah Vs Guda Narsi Reddy @ Narsimha Reddy	SANJEEV REDDY GILLELA		SIDDIPET
3	CRP/3019/2026 IA 1/2026(Stay Petition)	Devasani Sambaiah (DIED) Vs Guda Narsi Reddy alias Narsimha Reddy	SANJEEV REDDY GILLELA		SIDDIPET
4	CRP/3060/2026 IA 1/2026(Stay Petition)	Gundelli Posharamulu Vs Gundelli Mallaiah	K GOVIND		SIDDIPET
5	CC/4964/2026	Narsing Rao D Vs Sri Sandeep Kumar Sultania, IAS	CHOLLETI RAJA SUKUMAR		KHAMMAM
6	CC/4965/2026	D.Vijaya Bhaskar Reddy Vs Shri Sandeep Sultania, IAS	C SAI REDDY		JOGULAMBA GADWAL
7	CC/4967/2026	Kamalla Sundaraiah Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		BHADRADRI KOTHAGUDE M
8	CC/4968/2026	Nandyala Laxma Reddy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		NALGONDA
9	CC/4969/2026	N.Purushotham Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		SURYAPET
10	CC/4970/2026	M. Vidya Rani Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NARAYANPET
11	CC/4974/2026	Harisingh Kethavath Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY		SIDDIPET
12	CC/4981/2026	B.PRAKASH Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		ADILABAD
13	CC/4987/2026	Nagamani Kamineni Vs Sri.Sanddep Kumar Sultania ,	UMA DEVI NAMA		KHAMMAM

I.A.S

14	CC/4988/2026	Gutha Ram Mohan Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	NALGONDA
15	CC/4994/2026	B.Ramdhan Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	HANUMAKON DA
16	CC/4995/2026	BommiNageswararao Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	KHAMMAM
17	CC/5000/2026 IA 1/2026(Direction Petition)	Rafat Seema Khatoon Vs Sri Sandeep Kumar Sultania, I.A.S	MOHD ISMAIL KHAN	HYDERABAD
18	CC/5001/2026	Vanamala Venkateshwarlu, Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	SURYAPET
19	CC/5002/2026	Akula Rajanna Vs Sri Sandeep Kumar Sultania	N PURUSHOTHAM REDDY	JANGAON
20	CC/5003/2026	U.CHAKRAPANI, Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	ADILABAD
21	CC/5008/2026	Chalasani Shekhar, Vs Sri.Sandeep Kumar Sultania,	UMA DEVI NAMA	SURYAPET
22	CC/5009/2026	Pidamarthi Venkateswarlu Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	SURYAPET
23	CC/5011/2026	Mathangi Prabhakar Rao, Vs Sandeep Kumar Sultania	LAKKADI DAYAKER REDDY	SURYAPET
24	CC/5013/2026	Venkateswaramma Konakala Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
25	CC/5014/2026	Medavarapu Satish Kumar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	SURYAPET
26	CC/5015/2026	R.Hanumanth Naik Vs Sri Sandeep Kumar Sultania	P VENKATESWAR RAO	WANAPARTH Y
27	CC/5016/2026	G.MOTHIRAM Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	MANCHERIAL
28	CC/5028/2026	Linga Narsing Rao, Vs Sri R.V.Karnan,	C SHARAN REDDY	HYDERABAD
29	CC/5037/2026	Alugani Kumar Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	SIDDIPET
30	CC/5039/2026	Laxminarayana Muchakurti Vs Sri. Sandeep Kumar Sultania,	M RAMGOPAL RAO	JAGTIAL

I.A.S

31	CC/5044/2026	Y.Brahma Reddy Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	SURYAPET
32	CC/5047/2026	S.Subrahmanya Chowdary Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	BHADRADRI KOTHAGUDE M
33	CC/5049/2026	M. Prathap Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WANAPARTH Y
34	CC/5050/2026	Tirupathi Reddy Addula Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	RANGA REDDY
35	CC/5052/2026	H. Balaswamy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WANAPARTH Y
36	CC/5054/2026	Rangineni Thirupathi Rao Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	RANGA REDDY
37	CC/5056/2026	S.Farooq Hussain Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WANAPARTH Y
38	CC/5057/2026	Tunkimetla Bheemaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	VIKARABAD
39	CC/5066/2026	K. Venkatesham Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	HYDERABAD
40	CC/5068/2026	Bethi Lingappa Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	VIKARABAD
41	CC/5071/2026	P. Venkatamma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR
42	CC/5075/2026	K.Ajitha Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY	MEDCHAL- MALKAJGIRI
43	CC/5076/2026	I. Raja Lingam Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	SIDDIPET
44	CC/5077/2026	Rangineni Bikshapathi Rao Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
45	CC/5078/2026	J.Venkata Lakshmana Rao Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
46	CC/5079/2026	G. Venkateshwar Rao	MAINAMPATI SATHVIK	NALGONDA

		Vs Sri Sandeep Kumar Sultania, IAS,	REDDY	
47	CC/5082/2026	Gude Venkata Rama Rao Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	MEDAK
48	CC/5089/2026	Ambati Venukumar Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	KARIMNAGAR
49	CC/5090/2026	Mutyala Ramakrishna Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	KHAMMAM
50	CC/5094/2026	M. Venkat Reddy Vs M. Somi Reddy	PULIMAMIDI ROHITH REDDY	RANGA REDDY
51	CC/5095/2026	CH.NARAYANA Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	ADILABAD
52	CC/5112/2026	Banoth Laxman Vs Sri Sandeep Kumar Sultania, IAS	R. PRABHAKAR	HANUMAKON DA
53	CC/5116/2026	Swarna Dhanunjaya Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	YADADRI BHUVANAGIRI
54	CC/5118/2026	S.Sridhar Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	RANGA REDDY
55	CC/5125/2026	Md Azam Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA
56	CC/5126/2026	B.Jeevan Kumar Vs Sri Sandeep Kumar Sultania, IAS	P UGENDER REDDY	JAGTIAL
57	CC/5128/2026 IA 1/2026(Leave Petition)	Kurva Gouramma Vs M/s. CH Priyankar, IAS	S GOUTHAM	NARAYANPET
58	CC/5129/2026	Adavally Ashok Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	RAJANNA SIRCILLA
59	CC/5134/2026	Etikala Mallesham Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	YADADRI BHUVANAGIRI
60	CC/5138/2026	BANDA ANWESH Vs Dr. T.K. Sridevi	M P KASHYAP	WARANGAL
61	CC/5143/2026	M.Srinivasulu Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD	HYDERABAD
62	CC/5148/2026	Kunamalla Esther	M RAMGOPAL RAO	PEDDAPALLI

Vs
Sri. Sandeep Kumar Sultania,
I.A.S

63	CC/5153/2026	Bharatha Prabhakar Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		PEDDAPALLI
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ADMISSION (ELECTRICITY)

64	WP/35328/2026 IA 1/2026(Stay Petition)	Telangana State Electricity Assistant Engineers Association (TSEAEA) Vs The State of Telangana	K VENKATESHWARA PRASAD	GP FOR ENERGY	HYDERABAD
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ADMISSION (HOME)

65	WP/35249/2026 IA 1/2026(Direction Petition)	MD Fazal Vs The State of Telangana	SADU RAJESWARA REDDY	Government Pleader for Services (Home)	HYDERABAD
66	WP/35364/2026 IA 1/2026(Direction Petition)	B.Chandrankanth Vs The State of Telangana	C RAJA SEKHAR REDDY	Government Pleader for Services (Home)	HYDERABAD
67	WP/35384/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Suspension Petition)	Dugyala Praneeth Kumar Vs The State of Telangana	SETTY RAVI TEJA	Government Pleader for Services (Home) GP FOR SERVICES III (R5)	HYDERABAD
68	WP/35416/2026 IA 1/2026(Direction Petition)	Suryanarayana Somagani Vs The State of the Telangana		GP FOR SERVICES III	HYDERABAD
69	WP/35435/2026 IA 1/2026(Stay Petition)	Chinthala Laxman Rao Vs State of Telangana	V RAVICHANDRAN	Government Pleader for Services (Home)	KARIMNAGAR
70	WP/35452/2026 IA 1/2026(Direction Petition)	Jonnalagadda Sudhakar, Vs The Chairman,	P V KRISHNAIAH	GP FOR SERVICES III (R2)	RANGA REDDY
71	WP/35468/2026 IA 1/2026(Direction Petition)	Eslavath Srinivas @ E. Srinivas Vs The State of Telangana	BHARGAVAKRISHNA.L	Government Pleader for Services (Home)	BHADRADRI KOTHAGUDE M

ADMISSION (OTHER SUBJECTS)

72	WP/35722/2026 IA 1/2026(Suspension Petition)	B.Balvanth Reddy Vs The State of Telangana	VEMUGANTI MAHESH KUMAR	GP FOR SERVICES I Special Govt Pleader for State Tax (R3)	HYDERABAD
73	WP/35728/2026 IA 1/2026(Suspension Petition)	K.Sai Saketh Vs The State of Telanaga	VEMUGANTI MAHESH KUMAR	GP FOR SERVICES I	HYDERABAD

ADMISSION (SOCIAL WELFARE)

74	WP/34913/2026 IA 1/2026(Direction Petition)	Md. Yousuf Vs The State of Telangana	NAYAKAWADI RAMESH	GP FOR SERVICES III	JAYASHANKA R BHUPALPALL Y
75	WP/35619/2026 IA 1/2026(Suspension Petition)	Rathod Ganesh, Vs The State of Telangana,	VARUN KUMAR E	GP FOR SOCIAL WELFARE GP FOR CIVIL SUPPLIES (R2)	ADILABAD

ADMISSION (EDUCATION)

76	WP/35292/2026	N. Navaneetha,	V. RAJESHWAR RAO	GP FOR SERVICES II	HYDERABAD
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	IA 1/2026(Direction Petition)	Vs The State of Telangana,			
77	WP/35346/2026 IA 1/2026(Direction Petition)	D.Anuradha Vs The State of Telangana,	D BALA KISHAN RAO	GP FOR SERVICES I	MEDCHAL- MALKAJGIRI
78	WP/35458/2026	R. Ram Kishan Vs The State of Telangana	ANNNAMPELLI GANGADHAR	GP FOR SERVICES II GP FOR SERVICES I (R2)	NIZAMABAD
<u>ADMISSION (UNIVERSITIES)</u>					
79	WP/35280/2026 IA 1/2026(Direction Petition)	Prof. B. Manohar Vs The State of Telangana	GURRAM SRINIVAS	GP FOR SERVICES I	RANGA REDDY
80	WP/35442/2026 IA 1/2026(Direction Petition)	B.Dharma Reddy Vs State of Telangana,	CHENNABOINA SHRAVANI	GP FOR ENERGY	HYDERABAD
<u>ADMISSION (AGRICULTURE)</u>					
81	WP/35408/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Suthakani Anantha Rao Vs The State of Telangana,	NANDITA GUHA	GP FOR ANIMAL HUSBANDARY	KHAMMAM
<u>ADMISSION (PANCHAYAT RAJ)</u>					
82	WP/35237/2026 IA 1/2026(Direction Petition)	N. Sadashiv Vs The State of Telangana	R. PRABHAKAR	GP FOR SERVICES II	HANUMAKON DA
83	WP/35508/2026 IA 1/2026(Direction Petition)	R. Srinivasa Rao Vs The State of Telanagana	S AJAY KUMAR	GP FOR SERVICES II	KHAMMAM
<u>ADMISSION (CENTRAL GOVT.)</u>					
84	WP/35466/2026 IA 1/2026(Stay Petition)	Ratik Singh Chauhan Vs Union of India,	GUNDA NITHYA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
<u>ADMISSION (Forest)</u>					
85	WP/35337/2026 IA 1/2026(Direction Petition)	Dr. P. Sharath Kumar, Vs The State of Telangana,	POODATTU AMARENDER	GP FOR SERVICES I	HYDERABAD
86	WP/35528/2026 IA 1/2026(Direction Petition)	Syed Maqsood Mohinuddin Vs The State of Telangana	SIVARADHAKRISHNA VENKATESWARA SARMA GANGA RAJU	GP FOR SERVICES I	HYDERABAD
87	WP/35535/2026 IA 1/2026(Direction Petition)	Ms. Lingala Soni Vs The State of Telangana	G YELLAM GOUD	GP FOR GENERAL ADMINISTRATION GP FOR ENVIRONMENT (R2)	HYDERABAD
88	WP/35582/2026 IA 1/2026(Direction Petition)	Ravi Chittiprolu Vs The State of Telangana,	GUNDRATI RAMAN GOUD	GP FOR SERVICES I GP SERVICES III (R2)	YADADRI BHUVANAGIRI
<u>ADMISSION (GAD)</u>					
89	WP/35699/2026 IA 1/2026(Direction Petition)	Kethavath Likhitha Rathod Vs State of Telangana	M BHARAT SHAH	GP FOR GENERAL ADMINISTRATION	RANGA REDDY
90	WP/35724/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition)	M. Motiya Naik, Vs The State of Telangana,	VIMAL VARMA VASI REDDY	GP FOR GENERAL ADMINISTRATION	HYDERABAD

ADMISSION (FOOD)

91	WP/35097/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Janni Madhusudhana Rao Vs The State of Telangana	SUNEETHAMMA C	PUBLIC PROSECUTOR	KAMAREDDY
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ADMISSION (Irrigation and CAD)

92	WP/35305/2026 IA 1/2026(Direction Petition) IA 2/2026(Stay Petition)	Sri D. Viswam Kumar, Vs The State of Telangana,	PILLIX LAW FIRM	GP FOR IRRI AND COMM AREA DEV	HYDERABAD
93	WP/35308/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Sri R. Dayanand. Vs The State of Telangana	PILLIX LAW FIRM	GP FOR SERVICES I	RANGA REDDY

ADMISSION (Finance and Planning)

94	WP/35092/2026	K.Rama Naik Vs The State of Telangana	KRISHNA KISHORE KOVVURI	GP FOR SERVICES III	HYDERABAD
95	WP/35100/2026 IA 1/2026(Direction Petition)	J. Bhikshamaiah Vs The State of Telangana	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	YADADRI BHUVANAGIRI
96	WP/35151/2026 IA 1/2026(Direction Petition)	Chinithi Reddy Ravinder Reddy, Vs The State of Telangana	M RAMGOPAL RAO	GP FOR SERVICES III GP FOR SERVICES I (R5)	KARIMNAGAR
97	WP/35165/2026 IA 1/2026(Direction Petition)	D.Manohar Rao Vs The State of Telangana	M VASUDEVA RAO	GP FOR SERVICES III GP FOR SERVICES I (R2)	NIZAMABAD
98	WP/35172/2026 IA 1/2026(Direction Petition)	V.Nagalakshmi Vs The State of Telangana	A YADAVA REDDY	GP FOR FINANCE PLANNING	RANGA REDDY
99	WP/35176/2026 IA 1/2026(Direction Petition)	Sirangi Narasimha Rao Vs The State of Telangana	UMA DEVI NAMA	GP FOR SERVICES III	SURYAPET
100	WP/35186/2026	Varaka Rajaratnam Vs The State of Telangana	UMA DEVI NAMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	KHAMMAM
101	WP/35307/2026 IA 1/2026(Direction Petition)	Boda Ashok Kumar Vs The State of Telangana,	B RAMAIAH	GP FOR SERVICES III GP FOR SERVICES I (R4)	HYDERABAD
102	WP/35334/2026 IA 1/2026(Direction Petition)	Ch. Annapurna, Vs The State of Telangana,	A RADHA KRISHNA	GP FOR SERVICES III	MANCHERIAL
103	WP/35342/2026 IA 1/2026(Direction Petition)	Deshkar Mohan, Vs The State of Telangana,	A RADHA KRISHNA	GP FOR SERVICES III	MANCHERIAL
104	WP/35348/2026 IA 1/2026(Direction Petition)	B.Srinivas Vs The State of Telangana	M VASUDEVA RAO	GP FOR SERVICES III GP FOR SERVICES I (R2)	KHAMMAM
105	WP/35365/2026 IA 1/2026(Direction Petition)	ALETI VENKATRAMANA REDDY Vs The State of Telangana	Y RAVI PRAKASH	GP FOR FINANCE PLANNING GP FOR EDUCATION (R5)	NIRMAL
106	WP/35376/2026 IA 1/2026(Direction Petition)	Rayarao Ramadevi Vs State of Telangana,	B BHAGATH SAIN	GP FOR SERVICES III GP FOR SERVICES I (R2)	KHAMMAM
107	WP/35394/2026 IA 1/2026(Direction	Mohd Gayasuddin Vs	P VENKAT REDDY	GP FOR SERVICES III Government Pleader for	MAHABUBNA GAR

	Petition)	The State of Telangana		Services (Home) (R5)	
108	WP/35440/2026 IA 1/2026(Direction Petition)	P. Ravi Kumari Vs The State of Telangana,	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	MANCHERIAL
109	WP/35447/2026 IA 1/2026(Direction Petition)	M.Venkateswara Rao Vs The State of Telangana,	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	HYDERABAD
110	WP/35450/2026 IA 1/2026(Direction Petition)	H.Shailendra Vs The State of Telangana	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	KHAMMAM
111	WP/35451/2026 IA 1/2026(Direction Petition)	Narotham Reddy Chada Vs The State Of Telangana	N PURUSHOTHAM REDDY	GP FOR SERVICES III	SURYAPET
112	WP/35471/2026 IA 1/2026(Direction Petition)	Neeraja Gopagani Vs The State Of Telangana	N PURUSHOTHAM REDDY	GP FOR SERVICES III	SURYAPET
113	WP/35476/2026 IA 1/2026(Direction Petition)	K Yakub Chary Vs The State Of Telangana	N PURUSHOTHAM REDDY	GP FOR SERVICES III	HYDERABAD
114	WP/35505/2026 IA 1/2026(Direction Petition)	Mohammed Abdul Qadeer Khan Vs The State of Telangana	G MALLIKARJUNA SARMA	GP FOR SERVICES III GP FOR SERVICES I (R2)	HYDERABAD
115	WP/35518/2026 IA 1/2026(Direction Petition)	Janardhan B Vs The State of Telangana	P VENKAT REDDY	GP FOR SERVICES III GP FOR SERVICES I (R5)	JAGTIAL
<u>ADMISSION (Labour Employment and Training)</u>					
116	WP/35183/2026 IA 1/2026(Direction Petition)	Prof. M. Upendra Kumar Vs The State of Telangana	P PADMA RAO	GP FOR SERVICES II	HYDERABAD
117	WP/35213/2026 IA 1/2026(Direction Petition)	E. Ravi, Vs The State of Telangana,	LAKKADI DAYAKER REDDY	GP FOR SERVICES II	ADILABAD
<u>ADMISSION (TSRTC)</u>					
118	WP/35261/2026	Sri. R D Ramulu Vs Telangana State Road Transport Corporation,	AITHARAJU VENKATESHWARLU	GP FOR TRANSPORT (R4)	MAHABUBNA GAR
119	WP/35266/2026 IA 1/2026(Direction Petition)	T.Venkatesh, Vs The Telangana State Road Transport Corporation,	P VENKATESWAR RAO	GP FOR TRANSPORT (R5)	NIRMAL
120	WP/35268/2026	Smt. R. SWAROPA, Vs The Telangana State Road Transport Corporation,	P VENKATESWAR RAO	GP FOR SERVICES I (R5)	SURYAPET
121	WP/35332/2026 IA 1/2026(Set Aside Petition)	Gangarapu Ramulu Vs Telangana State Road Transport Corporation	DR. KADIRI KRISHNAIAH		HYDERABAD
<u>ADMISSION (SERVICE MATTERS)</u>					
122	WP/35206/2026 IA 1/2026(Direction Petition)	Dayamani Gandu Vs State of Telangana	ALLURI DIVAKAR REDDY	GP FOR ENERGY	HYDERABAD
123	WP/35375/2026 IA 1/2026(Direction Petition)	M Shravan Vs The State of Telangana	S GOUTHAM	GP FOR MCPL ADMN URBAN DEV	HYDERABAD

COURT NO. 6

THE HONOURABLE SRI JUSTICE K. SARATH

To be heard on Friday the 16th day of October 2026 (AFTER MOTION LIST)

(MOTION LIST-1)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
124	CC/5060/2026	B.Satyanarayana Reddy Vs Smt. Dharani sha	P ANIMI REDDY		JOGULAMBA GADWAL
125	CC/5100/2026 IA 1/2026(Leave Petition)	Ragi Jagannath Vs Mikkilineni Manu Choudary	K ANNAPURNA REDDY		MEDCHAL- MALKAJGIRI
126	CC/5139/2026	Maram Nirmala Devi Vs Sri Vikas Raj, IAS	LOKIREV PREETHAM REDDY		NALGONDA
127	CC/5147/2026	K. Ravinder Rao Vs Smt. Chahat Bajpai, I.A.S	MOHAMMED NAWAZ HYDER ALI		HANUMAKON DA
ADMISSION (REVENUE-LA)					
128	WP/34839/2026 IA 1/2026(Stay Petition)	Barla Buchaiah and 130 others Vs The State of Telangana,	RAMA RAO KOCHIRI	GP FOR LAND ACQUISITION THE ADVOCATE GENERAL (R2) M SRIKANTH REDDY (SC FOR TGIIC) (R5)	RANGA REDDY
129	WP/35040/2026 IA 1/2026(Direction Petition)	Sonde Venkataiah Vs The State of Telangana,	K VENKATESH GUPTA	GP FOR REVENUE	VIKARABAD
130	WP/35046/2026 IA 1/2026(Direction Petition)	Manadi Pullarao Vs The Union of India,	CH VENKAT RAMAN	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R2) GP FOR REVENUE (R5)	BHADRADRI KOTHAGUDE M
131	WP/35158/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	M/s Dream India Builders and Developers Private Limited Vs State of Telangana	K.MAHIT REDDY	GP FOR REVENUE	RANGA REDDY
132	WP/35173/2026 IA 1/2026(Direction Petition)	Manadi Narayana Vs The Union of India	CH VENKAT RAMAN	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R2) GP FOR IRRI AND COMM AREA DEV (R4) GP FOR LAND ACQUISITION (R7) GP FOR ENERGY (R3)	BHADRADRI KOTHAGUDE M
133	WP/35283/2026 IA 1/2026(Injunction Petition)	Parashu Ram Kaarakkot Vs The State of Telangana	MOHAMMED ABDUL RASHEED	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R2)	NARAYANPET
134	WP/35383/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Badugu Sathish Vs The State of Telangana	BANDAR SRIKANTH	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS (R3) GP FOR ENERGY (R2)	PEDDAPALLI
135	WP/35386/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Bethu Mounika Vs The State of Telangana	PEARL LAW ASSOCIATES	GP FOR LAND ACQUISITION	PEDDAPALLI
136	WP/35423/2026	Pullela Komuraiah	CH RAVI KUMAR	GP FOR REVENUE	PEDDAPALLI

	IA 1/2026(Direction Petition)	Vs State of Telangana		GP FOR ENERGY (R2)	
137	WP/35462/2026 IA 1/2026(Direction Petition)	Pedda Doulanna Vs The State of Telangana,	CH RAVINDER	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R4) GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2)	JOGULAMBA GADWAL
138	WP/35465/2026 IA 1/2026(Direction Petition)	K.Shashikala Vs The State of Telangana	B LAKSHMI NARASAMMA	GP FOR LAND ACQUISITION	RANGA REDDY
139	WP/35473/2026 IA 1/2026(Direction Petition)	Maldakal Vs The State of Telangana	CH RAVINDER	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R4) GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2)	JOGULAMBA GADWAL
140	WP/35477/2026 IA 1/2026(Direction Petition)	Sandula Naganna, Vs The State of Telangana,	CH RAVINDER	GP FOR IRRI AND COMM AREA DEV GP FOR REVENUE (R4) GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2)	JOGULAMBA GADWAL
141	WP/35482/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Mohammed Ibrahim Abrar Vs The State of Telangana	ZAINAB KHAN	GP FOR LAND ACQUISITION N BHUJANGA RAO Deputy Solicitor General of India (R6) GP FOR MCPL ADMN URBAN DEV (R2)	HYDERABAD
142	WP/35484/2026 IA 1/2026(Direction Petition)	Tokali Ranganna Vs The State of Telangana	CH RAVINDER	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2)	JOGULAMBA GADWAL
143	WP/35495/2026 IA 1/2026(Direction Petition)	Katipaga Ramakrishna Vs The State of Telangana	B ARJUN RAO	GP FOR LAND ACQUISITION	HYDERABAD
144	WP/35497/2026 IA 1/2026(Direction Petition)	K. Mahananda Reddy, Vs The State of Telangana,	CH RAVINDER	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2)	JOGULAMBA GADWAL
145	WP/35539/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	V.S. Surender Vs The State of Telangana	ZAINAB KHAN	GP FOR LAND ACQUISITION N BHUJANGA RAO Deputy Solicitor General of India (R6) GP FOR MCPL ADMN URBAN DEV (R2)	HYDERABAD

COURT NO. 6**THE HONOURABLE SRI JUSTICE K. SARATH****To be heard on Friday the 16th day of October 2026 (AFTER MOTION LIST-1)****(ADJOURNED MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION</u>					
146	CRP/2963/2026 IA 1/2026(Stay Petition)	Galipally Anil Vs Jella Ravindar	SRINIVASA RAO PACHWA	JELLA SRIKANTH	SIDDIPET R1 NOTICE SENT NOT YET RETURNED, RR 2 TO 9 ARE NOT NECESSARY PARTY VIDE CT, PROOF OF SERVICE NOT FILED
147	CC/4701/2026	Yeradesi Muthaiah Vs Sri Divakara T.S	THOOM SRINIVAS		KHAMMAM
148	WP/27426/2026 IA 1/2026(Direction Petition)	P. Amrutha Sri Vs The Director of Institute of Preventive Medicine	POODATTU AMARENDER	GP FOR SERVICES I	HYDERABAD
149	WP/28462/2026 IA 1/2026(Direction Petition)	S. ALIKATUN @ ALIYAKHATUN Vs The Managing Director	T KIRAN KUMAR	PANAKANTI SATISH KUMAR (SC FOR TGSRTC ZONE 111)	KHAMMAM
150	WP/31087/2026 IA 1/2026(Direction Petition)	K.Ramana Kumar, Vs The State of Telangana,	S GOPAL RAO	GP FOR SERVICES I	HYDERABAD
151	WP/34253/2026 IA 1/2026(Direction Petition)	D.Pratap Vs The Deputy Inspector General of Police	D BALA KISHAN RAO	Government Pleader for Services (Home)	HYDERABAD
152	WP/34365/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Bukya Meena Vs The Principal,	P V KRISHNAIAH	GP FOR SERVICES I	KHAMMAM
153	WP/34519/2026 IA 1/2026(Direction Petition)	POKALA VENKATA NAGENDRA KUMAR Vs STATE OF TELANGANA	M P KASHYAP	GP FOR SERVICES I	MAHABUBNA GAR
154	WP/34605/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	P.Satyanarayana Vs The Superintendent of Police	A TIRUPATHI GOUD		NALGONDA
155	WP/34627/2026 IA 1/2026(Direction Petition)	K Danayanda Rani Vs The State of Telangana	POODATTU AMARENDER	GP FOR SOCIAL WELFARE K BALAKRISHNA (R3)	HYDERABAD
<u>ADMISSION (HOME)</u>					
156	WP/35135/2026 IA 1/2026(Direction Petition)	Vadthiya Ramesh, Vs The State of Telangana	AMBEDKAR DUNNA	GP FOR HOME	KHAMMAM
157	WP/35244/2026 IA 1/2026(Stay Petition)	Mansoor Shah Khan Vs State of Telangana	V RAVICHANDRAN	GP FOR HOME	KARIMNAGAR

ADMISSION (REVENUE-LA)

158	WP/31384/2026 IA 1/2026(Direction Petition)	Aliya Ansari Vs The Union of India	MOHD ISLAMUDDIN ANSARI	N BHUJANGA RAO Deputy Solicitor General of India GP FOR LAND ACQUISITION (R3)	HYDERABAD
159	WP/31403/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Balugani Chennaiah Vs The State of Telangana	M A K MUKHEED	GP FOR REVENUE M SRIKANTH REDDY (SC FOR TGIIC) (R5)	RANGA REDDY
160	WP/31441/2026 IA 1/2026(Direction Petition)	Gumpani Pareesha Vs The State of Telangana	M A K MUKHEED	GP FOR LAND ACQUISITION GP FOR HOME (R6) M SRIKANTH REDDY (SC FOR TGIIC) (R5)	RANGA REDDY
161	WP/32805/2026 IA 1/2026(Direction Petition)	Bandari Venkati Vs The State of Telangana,	V V RAMANA RAO	GP FOR REVENUE	RAJANNA SIRCILLA
162	WP/32910/2026 IA 1/2026(Stay Petition)	G. Narender Vs The State of Telangana	CHINTHALA ALAN JOSEPH	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR REVENUE (R3)	RANGA REDDY
163	WP/32987/2026 IA 1/2026(Stay Petition)	Chintapalli Krishnaiah Vs The State of Telangana	V V RAMA KRISHNA	GP FOR LAND ACQUISITION	NALGONDA
164	WP/33025/2026 IA 1/2026(Direction Petition)	Kavali Venkatamma Vs The State of Telangana,	K VENKATESH GUPTA	GP FOR LAND ACQUISITION	VIKARABAD
165	WP/33209/2026 IA 1/2026(Direction Petition)	Harshagudem Jangaiah Vs The State of Telangana,	V V NARASIMHA RAO	GP FOR LAND ACQUISITION	RANGA REDDY
166	WP/33470/2026 IA 1/2026(Stay Petition)	Challa Narsamma Vs The Union of India	CH VENKAT RAMAN	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R2) GP FOR ENERGY (R3)	BHADRADRI KOTHAGUDE M
167	WP/33472/2026 IA 1/2026(Direction Petition)	Kadala Beerappa Vs The State of Telangana	V V NARASIMHA RAO	GP FOR REVENUE	RANGA REDDY
168	WP/33573/2026 IA 1/2026(Suspension Petition)	Smt. Bukka Chandrakala Vs The State of Telangana	KIRAN KUMAR B	GP FOR LAND ACQUISITION	MAHABUBNA GAR
169	WP/33859/2026	Kothapally Hanumaiah, Vs The State of Telangana,	R NAGENDRA CHARY	GP FOR REVENUE	WARANGAL
170	WP/33997/2026 IA 1/2026(Direction Petition) WP/34051/2026 WP/34053/2026	Sulochana Reddy Vs The State of Telangana	N MANOHAR	GP FOR LAND ACQUISITION	SANGAREDD Y
171	WP/34051/2026 IA 1/2026(Direction Petition)	NARSIMHA REDDY Vs THE STATE OF TELANGANA	N MANOHAR	GP FOR REVENUE	SANGAREDD Y
172	WP/34053/2026 IA 1/2026(Direction Petition)	A. LAXMAN RAO Vs THE STATE OF TELANGANA	N MANOHAR	GP FOR LAND ACQUISITION	SANGAREDD Y
173	WP/34371/2026 IA 1/2026(Direction Petition)	Smt. Radhika Salla Vs The Union of India,	TUSHAR CHOWDHARY	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R7) GP FOR LAND ACQUISITION (R4) GP FOR ROADS BUILDINGS (R2)	JANGAON

174	WP/34389/2026 IA 1/2026(Suspension Petition) WP/28293/2026 WP/32038/2026	P.V.S. RAMARAJU, Vs THE STATE OF TELANGANA,	P VENKATA RAMANA	THE ADVOCATE GENERAL	SANGAREDDY
175	WP/28293/2026 IA 1/2026(Suspension Petition)	P.V.S. RAMARAJU Vs THE STATE OF TELANGANA	P VENKATA RAMANA	THE ADVOCATE GENERAL	SANGAREDDY
176	WP/32038/2026 IA 1/2026(Direction Petition)	P.V.S. RAMARAJU Vs THE STATE OF TELANGANA	P VENKATA RAMANA	GP FOR INDUSTRIES COMMERCE GP FOR LAND ACQUISITION (R2)	SANGAREDDY
177	WP/34502/2026 IA 1/2026(Direction Petition)	Ms. Malgam Jayamma Vs The State of Telangana	K RAGHAVA RAMANA	GP FOR REVENUE	NALGONDA
178	WP/34688/2026 IA 1/2026(Direction Petition)	Chittampally Dasu Vs The State of Telangana	R EASHWAR PRASAD	GP FOR LAND ACQUISITION GP FOR STAMPS AND REGISTRATION (R8) GP FOR PANCHAYAT RAJ RURAL DEV (R6)	RANGA REDDY
179	WP/34694/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Kurapati Balaji Phanindra Bhaskar Vs Union of India	KADARU PRABHAKAR RAO	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R11) GP FOR LAND ACQUISITION (R2) GP FOR ROADS BUILDINGS (R8)	KHAMMAM
180	WP/34718/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Kalvala Srinivas Rao Vs Union of India	KADARU PRABHAKAR RAO	BANDAR MANAV KUMAR GP FOR REVENUE (R2) GP FOR HOME (R11)	KHAMMAM
181	WP/34966/2026 IA 1/2026(Direction Petition)	Yadagiri Goud Vs The State of Telangana	B LAKSHMI NARASAMMA	GP FOR LAND ACQUISITION	RANGA REDDY

FOR EXTENSION OF INTERIM ORDERS

182	CRP/2657/2026 IA 1/2026(Stay Petition)	Sri Vemula Rajesham Vs Sri Gunukula Madhava Reddy	VADLAKONDA RAVI KUMAR REDDY	RAVINDAR B	SIDDIPET SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
183	CRP/2687/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Gutuku Raju, Vs SD. Kader Pasha Quadri,	GOURARAM RAJASHEKAR REDDY	M SALEEM MIRZA OSMAN BAIG (R4)	SIDDIPET R1 TO R3 APP BY M.SALEEM (11867) R4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
184	WP/24232/2026 IA 1/2026(Direction Petition)	K.Rajanna, Vs The State of Telangana,	PRABHAKAR CHIKKUDU	GP FOR AGRICULTURE GP FOR SERVICES I (R3) BHARATH REDDY BOMMINENI (R2) V NARASIMHA GOUD(SC FOR HMDA) (R4)	HYDERABAD -

ADMISSION (AT 2.15 PM)

185	WP/33970/2026 IA 1/2026(Direction Petition) WP/34457/2026	V. Srinivas, Vs The State of Telangana	G V L MURHTY	ADDL ADVOCATE GENERAL	PEDDAPALLI
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WP/34485/2026
 WP/34520/2026
 WP/34521/2026
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 WP/35436/2026
 WP/35454/2026
 WP/35456/2026
 WP/35488/2026
 WP/35549/2026

186	WP/34457/2026 IA 1/2026(Direction Petition)	CH. NARENDER Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I	SURYAPET
187	WP/34485/2026 IA 1/2026(Direction Petition)	G. PRASAD, Vs THE STATE OF TELANGANA,	NAYAKAWADI RAMESH	GP FOR SERVICES I	SIDDIPET
188	WP/34520/2026 IA 1/2026(Direction Petition)	P.ASHOK, Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I	KUMURAM BHEEM ASIFABAD
189	WP/34521/2026 IA 1/2026(Direction Petition)	N.BALAMALLAIAH Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR EDUCATION	JAGTIAL
190	WP/34544/2026 IA 1/2026(Direction Petition)	MD. ASHRAF HUSSAIN, Vs THE STATE OF TELANGANA,	NAYAKAWADI RAMESH	GP FOR SERVICES I	SIDDIPET
191	WP/34590/2026 IA 1/2026(Direction Petition)	K.ANASUYA Vs THE STATE OF TELANGANA	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I	NIRMAL
192	WP/34631/2026 IA 1/2026(Direction Petition)	PERUGU YAKAIAH Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR EDUCATION	BHADRADRI KOTHAGUDE M
193	WP/34633/2026 IA 1/2026(Direction Petition)	S.SUDHAKAR Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I	PEDDAPALLI
194	WP/34636/2026 IA 1/2026(Direction Petition)	A.RAJU Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I	RAJANNA SIRCILLA
195	WP/34640/2026 IA 1/2026(Direction Petition)	N RAJENDER Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR EDUCATION	PEDDAPALLI
196	WP/34641/2026 IA 1/2026(Direction Petition)	MAMATHA.G, Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I	KARIMNAGAR
197	WP/34642/2026 IA 1/2026(Direction	RAJA BABU BURA Vs	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I	JAYASHANKA R

	Petition)	THE STATE OF TELANGANA				BHUPALPALLY
198	WP/34643/2026 IA 1/2026(Direction Petition)	MR. RAMAKANTH Vs THE STATE OF TELANGANA	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I		NAGARKURNOOL
199	WP/34644/2026 IA 1/2026(Direction Petition)	J.MALLESHAM Vs THE STATE OF TELANGANA	SRINIVASA RAO MADIRAJU	GP FOR HIGHER EDUCATION		SANGAREDDY
200	WP/34645/2026 IA 1/2026(Suspension Petition)	S.KRISHNA Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I		RAJANNA SIRCILLA
201	WP/34646/2026 IA 1/2026(Direction Petition)	K.THIRUPATHY Vs THE STATE OF TELANGANA	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I		KARIMNAGAR
202	WP/34647/2026 IA 1/2026(Direction Petition)	GANTA KRISHNA, Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I		KHAMMAM
203	WP/34648/2026 IA 1/2026(Direction Petition)	L.PARSHARAMULU, Vs THE STATE OF TELANGANA,	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I		SIDDIPET
204	WP/34649/2026 IA 1/2026(Direction Petition)	J.RAVINDHAR RAO Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I		NIZAMABAD
205	WP/34650/2026 IA 1/2026(Direction Petition)	SRINIVAS PATURI Vs THE STATE OF TELANGANA	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I		RAJANNA SIRCILLA
206	WP/34651/2026 IA 1/2026(Direction Petition)	RAMESH BANDARI Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I		RAJANNA SIRCILLA
207	WP/34654/2026 IA 1/2026(Suspension Petition)	TELANGANA PRIVATE MEDICAL AND DENTAL COLLEGES MANagements ASSOCIATION Vs TELANGANA ADMISSION FEE REGULATORY COMMITTEE 2ND FLOOR	G V L MURHTY	T SHARATH (R2) GP FOR MEDICAL HEALTH FW (R3)		HYDERABAD
208	WP/34655/2026 IA 1/2026(Suspension Petition)	S.RAVINDER Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I		NIRMAL
209	WP/34841/2026 IA 1/2026(Direction Petition)	SRI B. SANTHOSH REDDY Vs THE STATE OF TELANGANA	NAYAKAWADI RAMESH	GP FOR SERVICES I		SANGAREDDY
210	WP/34908/2026 IA 1/2026(Suspension Petition)	P.RAMADEVI Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I		VIKARABAD
211	WP/34948/2026 IA 1/2026(Direction Petition)	D.SURYANARAYANA Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I		JANGAON
212	WP/35226/2026 IA 1/2026(Direction Petition)	KHAJA ZAFFARUDDIN, Vs THE STATE OF TELANGANA,	SRINIVASA RAO MADIRAJU	GP FOR SERVICES I		NALGONDA
213	WP/35326/2026 IA 1/2026(Suspension Petition)	M.SHANKARAIAH, Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I		RAJANNA SIRCILLA

214	WP/35436/2026 IA 1/2026(Direction Petition)	RAVULA SARITHA, Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I	RANGA REDDY
215	WP/35454/2026 IA 1/2026(Suspension Petition)	M.RATNA KUMARI Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I	SURYAPET
216	WP/35456/2026 IA 1/2026(Direction Petition)	C.RAVINDHER , Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I	RANGA REDDY
217	WP/35488/2026 IA 1/2026(Suspension Petition)	SHAIK CHAND PASHA Vs THE STATE OF TELANGANA	G V L MURHTY	GP FOR SERVICES I	BHADRADRI KOTHAGUDE M
218	WP/35549/2026 IA 1/2026(Direction Petition)	B.LALITHA, Vs THE STATE OF TELANGANA,	G V L MURHTY	GP FOR SERVICES I	SURYAPET

ADMISSION.

219	CC/4566/2026 IA 1/2026(Amendment Petition)	Laxminarayana Kongati Vs Sri Ramakrishna Rao	VENKAT REDDY KODUMURY		NALGONDA
220	CC/4914/2026	Bodla Malathi Vs Sri Sandeep Kumar Sultania IAS	P DEVENDER		JAYASHANKA R BHUPALPALL Y
221	CC/4946/2026 IA 1/2026(Amendment Petition)	Pothuraju Dikshith Kumar Vs Shri D.S. Lokesh Kumar, IAS	SIVARADHAKRISHNA VENKATESWARA SARMA GANGA RAJU		HYDERABAD
222	CC/4955/2026	TASNEEM SULTANA, Vs Mr. Sandeep Kumar Sultania IAS,	MD ABDUL RAHMAN		KARIMNAGAR

COURT NO. 6**THE HONOURABLE SRI JUSTICE K. SARATH****To be heard on Friday the 16th day of October 2026 (AFTER ADJOURNED MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR APPEARANCE</u>					
223	CC/1534/2026	P. Suresh Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	SANGAREDDY
224	CC/1569/2026	C.Radhakrishna Vs Shri Sandeep Sultania, IAS	C SAI REDDY	GP FOR SERVICES III	SIDDIPET
225	CC/1585/2026	Mallaiah Boddu Vs Shri Sandeep Sultania, IAS	C SAI REDDY	GP FOR SERVICES III	RANGA REDDY SR) Notice served
226	CC/1589/2026	Vimala Devi Nallamilli Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	GP FOR SERVICES III	RANGA REDDY
227	CC/1591/2026	Pedapaga Jayamma Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	GP FOR SERVICES III	HYDERABAD
228	CC/1602/2026	G.Muralidhar Vs Shri Sandeep Sultania, IAS	C SAI REDDY	GP FOR SERVICES III	HYDERABAD
229	CC/1613/2026	Motoori Ravindar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	JAGTIAL
230	CC/1630/2026	B.Anjaiah Vs Sri Sandeep Kumar Sultania, I.A.S.	M VASUDEVA RAO	GP FOR SERVICES III	RANGA REDDY
231	CC/1639/2026	Gadela Bhoopathi Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	JAGTIAL
232	CC/1642/2026	N. Shankar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	JAGTIAL
233	CC/1647/2026	Smt.Maddila Laxmi Vs Shri Sandeep Sultania, IAS	C SAI REDDY	GP FOR SERVICES III	RAJANNA SIRCILLA
234	CC/1671/2026	V.Suryaprakash Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY	GP FOR SERVICES III	KARIMNAGAR
235	CC/1685/2026	Pantham Laxmi Narayana Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO	GP FOR SERVICES III	NIRMAL
236	CC/1691/2026	Venkatamma Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	MAHABUBNA GAR

237	CC/1701/2026	Vodnala Ramamurthi Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	JAGTIAL
238	CC/1717/2026	M.Prakash Rao Vs Shri Sandeep Kumar Sultania, I.A.S.,	KRISHNA KISHORE KOVVURI	K BALAKRISHNA GP FOR SERVICES III (R3)	KARIMNAGAR

FOR WITHDRAWAL

239	WP/26196/2026 IA 1/2026(Suspension Petition)	Smt. U.Sarojana Vs The State of Telangna,	A MALAHAR RAO	GP FOR SERVICES III	KARIMNAGAR
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FOR DISMISSAL

240	CC/1796/2025	Kondapa Jangu Vs Sri Lokeshwar Rao	S CHANDRASEKHAR	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R2)	ADILABAD
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FOR ORDERS

241	WP(TR)/744/2017 IA 1/2017(WPMP(TR) 408/2017)(Direction Petition) IA 1/2018(Suspension Petition)	MOHD. SALEEMUDDIN Vs The Principle Secretary to the Govt. of A.P.	NARESH KUMAR GORIGE	G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) NULL (R2)	HYDERABAD
242	WP/12084/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 5/2025(Vacate Stay Petition) IA 6/2025(Vacate Stay Petition) WP/15513/2025 WP/15540/2025 WP/15853/2025 WP/21240/2025	Dr. N. Shruti Vs The state of Telanagana	J SUDHEER	GP FOR SERVICES I A K JAYAPRAKASH RAO (R6) A K JAYAPRAKASH RAO SAI PRASEN GUNDAVARAM (R5) SAI PRASEN GUNDAVARAM (R4) SAI PRASEN GUNDAVARAM (R3)	HYDERABAD
243	WP/15513/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition) IA 3/2025(Vacate Stay Petition)	DR. S. VEENA Vs THE STATE OF TELANGANA	T P ACHARYA	GP FOR SERVICES I	HYDERABAD (COURT SLIP)
244	WP/15540/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition) IA 3/2025(Vacate Stay Petition)	K. KRANTHI KUMAR Vs THE STATE OF TELANGANA	T P ACHARYA	GP FOR SERVICES I	HYDERABAD (COURT SLIP)
245	WP/15853/2025 IA 1/2025(Direction Petition)	DR. B.SANDHYA RANI Vs STATE OF TELANGANA	A ANASUYA	GP FOR SERVICES I	MEDCHAL- MALKAJGIRI (COURT SLIP)
246	WP/21240/2025 IA 1/2025(Stay Petition) IA 2/2025(Receive Docs Petition)	DR. P. RAJ MOHAN Vs THE STATE OF TELANGANA	T P ACHARYA	GP FOR SERVICES I	HYDERABAD

247	WP/33177/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition) IA 3/2025(Vacate Stay Petition) IA 1/2026(Extension Petition) IA 2/2026(Receive Additional Material Papers) IA 3/2026(Extension Petition) WP/33179/2025 WP/34334/2025 WP/34378/2025	Pradeep Marampally Vs The State of Telangana	ARUVA RAGHURAM MAHADEV	GP FOR ENERGY SRINIVASA SRIKANTH (SC FOR TG TRANSCO) SRINIVASA SRIKANTH (SC FOR TG TRANSCO) (R2)	HYDERABAD
248	WP/33179/2025 IA 1/2025(Suspension Petition) IA 2/2025(Direction Petition) IA 3/2025(Vacate Stay Petition) IA 1/2026(Extension Petition) IA 2/2026(Extension Petition)	KANCHARLA PRADEEP Vs THE STATE OF TELANGANA	ARUVA RAGHURAM MAHADEV	GP FOR SERVICES II SRINIVASA SRIKANTH (SC FOR TG TRANSCO) SRINIVASA SRIKANTH (SC FOR TG TRANSCO) (R2)	HYDERABAD
249	WP/34334/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 1/2026(Vacate Stay Petition)	P.SANDEEP Vs THE STATE OF TELANGANA	SRINIVASA RAO MADIRAJU	GP FOR GENERAL ADMINISTRATION SRINIVASA SRIKANTH (SC FOR TG GENCO) (R2) SRINIVASA SRIKANTH (SC FOR TG GENCO)	MEDCHAL- MALKAJGIRI
250	WP/34378/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 3/2025(Amendment Petition) IA 1/2026(Vacate Stay Petition)	U.NARESH KUMAR Vs THE STATE OF TELANGANA,	SRINIVASA RAO MADIRAJU	GP FOR GENERAL ADMINISTRATION SRINIVASA SRIKANTH (SC FOR TG GENCO) (R2) SRINIVASA SRIKANTH (SC FOR TG GENCO)	MEDCHAL- MALKAJGIRI
251	CC/3347/2026	Dr.M.Prathyusha Vs Sri Dr.K.IIambarthi	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II (R2)	YADADRI BHUVANAGIRI

FOR EXTENSION OF INTERIM ORDERS

252	CRP/1838/2026 IA 2/2026(Stay Petition)	Ankireddy pally Nagaraju Vs Putta Sathyanarayana	VANKANI MALLESHAM	N JANARDHAN REDDY	SIDDIPET SR APP. BY
253	CRP/2127/2026 IA 1/2026(Suspension Petition)	Dommati Shyam Sunder Vs Maturi Balaiah	VADLAKONDA RAVI KUMAR REDDY	NADIPALLY ANANDA RAO	SIDDIPET SR APP BY NADIPALLY ANANDA RAO MEMO FILED VIDE USR NO. 91010/26
254	CRP/2302/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Md. Iqbal Javeed Vs Janimiya	V YADU KRISHNA SAINATH	SRINIVASA RAO SIRIKONDA	SIDDIPET RR 1, 3,4,7 APP. BY, RR 2, 6 UNSERVED - INSUFFICIENT ADDRESS, R5 SERVED, MEMO FILED VIDE USR NO. 103027/2026

FOR COMPLIANCE.

255	CC/2810/2023 IA 1/2024(Dispense with Petition) IA 2/2024(Dispense with Petition) IA 3/2024(Dispense with Petition)	C.Sujatha Vs Sri.B.Venkatesham	NAYAKAWADI RAMESH	ADDL ADVOCATE GENERAL GP FOR SERVICES I (R2)	HYDERABAD
256	CC/1744/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(Implead Petition)	Gafoor Sab Vs Sri. Ram Reddy	VENKATRAM REDDY MANTUR	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R5)	SANGAREDDY RR 1 TO 5 NOTICE SERVED.
257	CC/282/2026	K.Srinivas Goud Vs Sri N. Sridhar IAS	S SUDARSHAN	GP FOR FINANCE PLANNING (R6) GP FOR FINANCE PLANNING (R5)	SANGAREDDY
258	CC/873/2026	Smt.Kolli Sudha Vs Ch.Ashok Kumar	Y SHASHIDHAR REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI SR) Notice served
259	CC/2550/2026	Sirumalla Aruna @ Manga, Vs Sri CH. Raju,	ARVIND KUMAR KATA	GP FOR REVENUE	WARANGAL

ADMISSION

260	CC(TR)/163/2017 IA 1/2025(Extension Petition) IA 2/2025(Implead Petition)	Md. Haneef, Vs B.Nikla Shree,	A V S LAXMI	GP FOR SERVICES II BETHAMACHARLA SAI HARITHA (R1) GP FOR SERVICES III (R3) GP FOR REVENUE (R4) GP FOR PANCHAYAT RAJ RURAL DEV (R2) GP FOR REVENUE (R5) RAMESH CHILLA (SC FOR SERVICE MATTERS OF ALL MUNICIPALITIES TELANGANA) (R1)	MAHABUBNAGAR
261	CC/865/2023 WP/33189/2024 WP/45360/2022	Balaji Mixed Fabrics Handloom weavers, Vs Sri Dr.Bhudda Prakash Jyothi	B KAVITA YADAV	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY (R2)	HYDERABAD RR 1 to 3 notice served.
262	WP/45360/2022 IA 1/2024(Review Petition) IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition) IA 4/2024(Suspension Petition)	BALAJI MIXED FABRICS HANDLOOM WEAVERS Vs THE STATE OF TELANGANA AND 2 OTHERS	B KAVITA YADAV	GP FOR INDUSTRIES COMMERCE	- M/s.B KAVITA YADAV for Petitioner
263	WP/33189/2024 IA 1/2024(Direction Petition)	BALAJI MIXED FABRICS HANDLOOM WEAVERS Vs THE STATE OF TELANGANA	B KAVITA YADAV	GP FOR INDUSTRIES COMMERCE	HYDERABAD
264	CC/99/2024 WP/29490/2023	D. Ravinder Vs Sri Arvind Kumar, I.A.S.,	PORIKA CHANDANA	K RAVINDER REDDY (SC FOR GHMC) (R5)	HYDERABAD
265	WP/29490/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition) IA 2/2024(Implead Petition) IA 3/2024(Amendment Petition)	D. RAVINDER Vs STATE OF TELANGANA	PORIKA CHANDANA	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) MIDDE ARUN KUMAR (SC FOR GHMC) (R6) K SIDDHARTH RAO GP FOR LAND ACQUISITION (R4)	HYDERABAD AT 02:15 PM

266	CC/948/2024 IA 1/2025(Implead Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Dispense with Petition) IA 4/2025(Dispense with Petition) IA 5/2025(Dispense with Petition) IA 6/2025(Dispense with Petition) IA 7/2025(Dispense with Petition) CC/962/2024	Nayini Annava Vs Sri Navin Mittal, IAS	CH RAVI KUMAR	ADDL ADVOCATE GENERAL (R4) ADDL ADVOCATE GENERAL (R9) ADDL ADVOCATE GENERAL (R5) ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R10) ADDL ADVOCATE GENERAL (R2) ADDL ADVOCATE GENERAL (R6)	SIDDIPET
267	CC/962/2024 IA 1/2025(Implead Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Dispense with Petition) IA 4/2025(Dispense with Petition) IA 5/2025(Dispense with Petition) IA 6/2025(Dispense with Petition) IA 7/2025(Dispense with Petition)	DOMMATA YADAMMA Vs SRI NAVIN MITTAL, IAS	CH RAVI KUMAR	ADDL ADVOCATE GENERAL (R9) ADDL ADVOCATE GENERAL (R3) ADDL ADVOCATE GENERAL (R10) ADDL ADVOCATE GENERAL (R2)	SIDDIPET RR-9 and 10) Notice sent through District Judge Siddipet District at Siddipet by SPAD not ye returned
268	CC/1018/2024 IA 1/2025(Dispense with Petition) IA 2/2025(Dispense with Petition) IA 3/2025(Dispense with Petition) IA 4/2025(Dispense with Petition) IA 5/2025(Dispense with Petition) IA 6/2025(Dispense with Petition) IA 7/2025(Dispense with Petition) IA 8/2025(Dispense with Petition) IA 1/2026(Amendment Petition)	Boya Maddileti Vs Sri E. Sridhar, IAS	S VENKATESHWAR REDDY	GP FOR IRRI AND COMM AREA DEV GP FOR LAND ACQUISITION (R4) GP FOR LAND ACQUISITION (R3) GP FOR FINANCE PLANNING (R2)	JOGULAMBA GADWAL Order dt 14/8/25 RR 1 & 2 Notice served. RR 3 & 4 Notice sent through Dist.Judge, Jogulamba Gadwal dist and by Rpad
269	CC/1800/2024 IA 1/2024(Leave Petition) IA 1/2026(Implead Petition)	Jalasri Nagarjuna Rao Vs Sri G. Srinivasa Rao	PASHAM RAVINDRA REDDY	GP FOR LAND ACQUISITION	NALGONDA
270	CC/2145/2024 IA 1/2025(Implead Petition)	Smt. Totla Padma Vs Sri Rahul Sharma, I.A.S.,	SIVA PRASAD ALLAPARTHI	GP FOR LAND ACQUISITION MOHAMMAD ADNAN (R4) V RAVICHANDRAN	JAYASHANKA R BHUPALPALL Y Order dated 01.08.2025. R 3 notice sent through Chief Judge, City Civil Court, Hyderabad by special messenger and by RPAD. R 4 notice sent through DJ, Jayashankar Bhupalpally district and by RPAD.
271	CC/2195/2024 IA 1/2024(Leave Petition)	Smt.A.Vijaya Vs Ms.Ashwini Tanaji Wakade, I.A.S.,	K DURGA PRASAD	PASHAM MOHITH (SC WARANGAL MUNICIPAL CORP)	WARANGAL

272	CC/2716/2024 IA 1/2024(Condone Delay in Rep) IA 1/2025(Substitute Petition) IA 2/2026(Substitute Petition)	K.Vijaylaxmi Vs M/s Sri Dharani Constructions	T V KALYAN SINGH		RANGA REDDY Sr Notice sent through Ist Addl.Chief Judge, City Civil Courtm\\, Secunderabad by Spl.messenger land by Rpad not yet reted
273	CC/209/2025 IA 1/2026(Implead Petition)	Gujjaru Govinda Rao Vs Naveen Mittal	P PRABHAKAR REDDY	GP FOR LAND ACQUISITION (R3) GP FOR MCPL ADMN URBAN DEV (R2) GP FOR MCPL ADMN URBAN DEV (R5)	KHAMMAM RR 1 and 5) notice sent by SPAD not yet returned
274	CC/1287/2025	Smt. Nafisa Taher Jiddawala Vs Dr. Jyoti Buddha Prakash	ROHIT POGULA	GP FOR STAMPS AND REGISTRATION (R3) GP FOR STAMPS AND REGISTRATION (R2)	HYDERABAD RR 1 to 3) NOTICE SENT THROUGH CHIEF JUDGE, CITY CIVIL COURT, HYD BY SPL MESSENGER AND BY SPAD NOT YET RETURNED
275	CC/1509/2025	Chintala Narayana Vs Kashireddy Mohan Reddy	MD KALEEM PASHA	RAVINDER REDDY MUPPU	KARIMNAGAR SR notice sent through DJ, Jagitial district by speed post and by RPAD not yet returned.
276	CC/2548/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition) CC/2582/2025 CC/2583/2025 CC/2586/2025 CC/2597/2025 WP/7601/2025 WP/7624/2025 WP/7629/2025 WP/7641/2025 WP/7666/2025	M/s.Ganesh Rolling Shuttersand Engineering Works, Vs Smt. Shailaja Ramaiyer, I.A.S.,	T BALA MOHAN REDDY	C H SATISH KUMAR GP FOR FINANCE PLANNING (R2) T SHARATH (R5) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R4)	MEDCHAL- MALKAJGIRI
277	CC/2582/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	M/S.GANESH ROLLING SHUTTERS AND ENGINEERING WORKS, Vs SMT. SHAILAJA RAMAIYER, I.A.S.,	T BALA MOHAN REDDY	C H SATISH KUMAR GP FOR FINANCE PLANNING (R2) T SHARATH (R5) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R4)	MEDCHAL- MALKAJGIRI RR-1 to 4) Notice Served
278	CC/2583/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	M/S.GANESH ROLLING SHUTTERS AND ENGINEERING WORKS, Vs SMT. SHAILAJA RAMAIYER, I.A.S.,		C H SATISH KUMAR T BALA MOHAN REDDY GP FOR FINANCE PLANNING (R2) T SHARATH (R5) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R4)	MEDCHAL- MALKAJGIRI RR-1 to 4) Notice Served

279	CC/2586/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	M/S. GANESH ROLLING SHUTTERS AND ENGINEERING WORKS Vs SMT. SHAILAJA RAMAIYER, I. A. S. ,	T BALA MOHAN REDDY	C H SATISH KUMAR GP FOR FINANCE PLANNING (R2) T SHARATH (R5) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R4)	MEDCHAL- MALKAJGIRI RR-1 to 4) Notice Served
280	CC/2597/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	M/S.GANESH ROLLING SHUTTERS AND AND ENGINEERING WORKS, Vs SMT. SHAILAJA RAMAIYER, I.A.S.,	T BALA MOHAN REDDY	C H SATISH KUMAR GP FOR FINANCE PLANNING (R2) T SHARATH (R5) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R4)	MEDCHAL- MALKAJGIRI RR-1 to 4) Notice served
281	WP/7601/2025 IA 1/2025(Direction Petition)	M/S.GANESH ROLLING SHUTTERS AND AND ENGINEERING WORKS Vs THE STATE OF TELANGANA	T BALA MOHAN REDDY	GP FOR ROADS BUILDINGS GP FOR ENDOWMENTS (R2) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	MEDCHAL- MALKAJGIRI
282	WP/7624/2025 IA 1/2025(Direction Petition)	M/S.GANESH ROLLING SHUTTERS AND AND ENGINEERING WORKS, Vs THE STATE OF TELANGANA,	T BALA MOHAN REDDY	GP FOR ROADS BUILDINGS GP FOR ENDOWMENTS (R2) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	MEDCHAL- MALKAJGIRI
283	WP/7629/2025 IA 1/2025(Direction Petition)	M/S.GANESH ROLLING SHUTTERS AND AND ENGINEERING WORKS Vs THE STATE OF TELANGANA	T BALA MOHAN REDDY	GP FOR ROADS BUILDINGS GP FOR ENDOWMENTS (R2) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	MEDCHAL- MALKAJGIRI
284	WP/7641/2025 IA 1/2025(Direction Petition)	M/S.GANESH ROLLING SHUTTERS AND AND ENGINEERING WORKS Vs THE STATE OF TELANGANA	T BALA MOHAN REDDY	GP FOR ROADS BUILDINGS GP FOR ENDOWMENTS (R2) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	MEDCHAL- MALKAJGIRI
285	WP/7666/2025 IA 1/2025(Direction Petition)	M/S.GANESH ROLLING SHUTTERS AND AND ENGINEERING WORKS Vs THE STATE OF TELANGANA	T BALA MOHAN REDDY	GP FOR ROADS BUILDINGS GP FOR ENDOWMENTS (R2) GP FOR FINANCE PLANNING (R3) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	MEDCHAL- MALKAJGIRI
286	CC/2580/2025 IA 1/2025(Implead Petition) IA 1/2026(Permission Petition)	SRI MULAJOB LAXMA REDDY Vs VALLI SUBBA LAKSHMI	BONALA SARAMMA	GP FOR STAMPS AND REGISTRATION K SAI KRISHNA MOHAN RAO	HYDERABAD SR) Notice served
287	CC/3000/2025 IA 1/2026(Dispense with Petition) IA 3/2026(Dispense with Petition) IA 5/2026(Dispense with Petition)	NALLAVELLI CONSTRUCTIONS Vs Sandeep Kumar Sultania, I.A.S	TEJOVANI MEGHARAJ	GP FOR FINANCE PLANNING	NALGONDA R1 Notice sent by SPAD not yet returned RR 2 & 3 Notice served
288	CC/3115/2025 IA 1/2026(Leave Petition)	Sri. Vishal Chopra, Vs Sri. Amair Faraz,	B VAMSHIDHAR REDDY	GP FOR STAMPS AND REGISTRATION GP FOR FINANCE PLANNING (R2)	HYDERABAD
289	CC/3128/2025 IA 1/2026(Implead Petition)	Sri. Dheeraj Chopra, Vs Sri. Amair Faraz,	B VAMSHIDHAR REDDY	GP FOR STAMPS AND REGISTRATION GP FOR FINANCE PLANNING (R2)	HYDERABAD

290	CC/3239/2025 WP/13555/2025	M. Rajamallaiiah Vs Sri N.Sridhar, IAS	J VENKATESWARA REDDY		HANUMAKON DA RR 1to4) Notice served
291	WP/13555/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	M. RAJAMALLAIAH Vs THE STATE OF TELANGANA	J VENKATESWARA REDDY	GP FOR SERVICES I	HANUMAKON DA
292	CC/3660/2025 IA 1/2026(Implead Petition)	Munugala Jangamma Vs Jagadeeshwar	RAPOLU BHASKAR	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) K V MALLIKARJUNA RAO (R2)	VIKARABAD
293	CC/4099/2025 IA 1/2025(Direction Petition) IA 1/2026(Amendment Petition)	Mr. Lingala Sreenivas Rao Vs Shri G. Sthitha Pranja	E VENKATA SIDDHARTHA	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
294	WP/10303/2025	Ch.N.Rao Vs The Telangana State Road Transport Corporation	P VENKATESWAR RAO	GP FOR TRANSPORT (R5)	NALGONDA
295	CC/487/2026 IA 1/2026(Implead Petition)	Aluri Nageshwar Rao Vs Sri Ashok Kumar	B MAHENDER REDDY	GP FOR STAMPS AND REGISTRATION GP FOR FINANCE PLANNING (R2)	MEDCHAL- MALKAJGIRI
296	CC/801/2026	K.Poorna Chander Vs Sri. Venkata Upendar Reddy	S SRIDHAR	GP FOR REVENUE GP FOR ASSIGNMENT (R2)	MEDCHAL- MALKAJGIRI
297	CC/947/2026	Kata Arulappa Vs Smt. P. Meera Anusha	GOURARAM RAJASHEKAR REDDY	M VIJAYA KANTH GP FOR LAND ACQUISITION (R3) GP FOR LAND ACQUISITION (R4)	MEDCHAL- MALKAJGIRI
298	CC/1152/2026	Sri Raghavendra Agencies Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR FINANCE PLANNING	HYDERABAD
299	CC/1220/2026	Smt Allam Padmaja Vs D. Phaninder	P VINAYAKA SWAMY	GP FOR STAMPS AND REGISTRATION	HYDERABAD
300	CC/1254/2026	Edla Savithri Vs Narasimha Murthy	NARESH REDDY CHINNOLLA	GP FOR REVENUE	NIRMAL
301	CC/1306/2026	Mohammed Hidayatullah Vs Mr. Prateek Jain, IAS	R A ACHUTHANAND	GP FOR REVENUE	NARAYANPET
302	CC/1307/2026	Smt. Venu Muddala Naga Lakshmi, Vs Sri P. Madhu Babu	K R SRIKANTH	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
303	CC/1310/2026	A. Sreenivasa Reddy Vs Sri Sandeep Kumar Sultania,	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR SERVICES III	NIZAMABAD
304	CC/1344/2026	Penaka Satyanarayana Vs Sri.Sandeep Kumar Sultania, I.A.S	UMA DEVI NAMA	GP FOR SERVICES III	KHAMMAM
305	CC/1404/2026	B. Janardhan Rao Vs Mikkilineni Manu Choudary	R SUSHANTH REDDY	GP FOR REVENUE	HYDERABAD

306	CC/1687/2026 IA 1/2026(Direction Petition)	Ismail Vs Sri. Rajeevgandhi Hanumanthu	ROHIT POGULA	GP FOR STAMPS AND REGISTRATION RAKESH SANGHI (R5)	SANGAREDD Y
307	CC/1789/2026	Md. Latef Shaheb Vs Ankit, IAS,	R R KALYAN	GP FOR LAND ACQUISITION MOHAMMAD ADNAN (R4)	BHADRADRI KOTHAGUDE M
308	CC/2189/2026 CC/2269/2026 CC/2750/2026 CC/2962/2026	K. Geetha Vs E. Rajasekhar Reddy	KATIKA RAVINDER REDDY	GP FOR STAMPS AND REGISTRATION	RANGA REDDY SR) Notice served
309	CC/2269/2026	K.PRADEEP MENON Vs E. RAJASEKHAR REDDY	KATIKA RAVINDER REDDY	GP FOR STAMPS AND REGISTRATION	RANGA REDDY SR) Notice served
310	CC/2750/2026	MULA ALEKYA Vs E. RAJA SEKHAR REDDY	N NIYATHA	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R3)	RANGA REDDY RR-1 and 2) Notice sent through the District Judge, Rangareddy District by Spl- messenger and by SPAD not yet returned R3) Notice served
311	CC/2962/2026	VIRAIGARI RAVIKUMAR REDDY Vs E. RAJA SEKHAR REDDY	N NIYATHA	GP FOR STAMPS AND REGISTRATION (R2)	MEDCHAL- MALKAJGIRI RR-1 to 3) Notice sent through the District Judge, Rangareddy District by Spl- messenger and by SPAD not yet returned
312	CC/2203/2026	K. Suresh Reddy Vs P. Pravinya	SREENIVASA RAO VELIVELA	GP FOR REVENUE (R3)	SANGAREDD Y
313	CC/2247/2026 IA 1/2026(Amendment Petition)	Vasanth Patel Vs Sri. Lokesh Kumar D.S., IAS	SANJEEVA REDDY GARLAPATI	GP FOR REVENUE (R2) GP FOR REVENUE (R3)	RANGA REDDY
314	CC/2377/2026 IA 1/2026(DELETION PETITION)	Sri G.Bal Narasimha Reddy Vs Sri Vikas Raj, IAS	ALLAM RAMESH	GP FOR FINANCE PLANNING (R6) GP FOR FINANCE PLANNING (R5) GP FOR FINANCE PLANNING (R2)	SIDDIPET
315	CC/2392/2026 IA 1/2026(DELETION PETITION)	Sri G.Bal Narasimha Reddy Vs Sri Vikas Raj, IAS	ALLAM RAMESH	GP FOR FINANCE PLANNING (R6) GP FOR FINANCE PLANNING (R5) GP FOR FINANCE PLANNING (R2)	SIDDIPET
316	CC/2415/2026	Sri Kondapalli Hanumtha Rao Vs D.Madhu	R R KALYAN	GP FOR ASSIGNMENT	HYDERABAD
317	CC/2496/2026	Potla Pochamma Vs Mr.Rahul Sharma	VEROSE SANJANA	GP FOR ASSIGNMENT (R3)	KARIMNAGAR

318	CC/2885/2026	N.Bhramaramba, Vs Sri.Madhusudhan Reddy	C H JAYAKRISHNA	GP FOR STAMPS AND REGISTRATION	HYDERABAD
319	CC/2956/2026	Ch.Anjaneyulu Vs Sri Sandeep Kumar Sultania, IAS	K. KIRAN MAYEE	GP FOR SERVICES III GP FOR SERVICES II (R2)	RANGA REDDY
320	CC/3227/2026	Chittampalli Satyam Vs Sri Sandeep Kumar Sultania I A S	K AMARENDER RAJU		JAGTIAL
321	CC/3270/2026	Sk.Zaheeruddin Vs Shri Sandeep Sultania, IAS	C SAI REDDY		KHAMMAM
322	CC/3366/2026	Phebe Vilma Ruth G.L., Vs Sri Sandeep Kumar Sultania, IAS	P NARASIMHA		MAHABUBNA GAR
323	CC/3430/2026	Bohra Manish Kumar Vs Sri. M. Jaya Chandra Reddy	SURYA BALU MAHENDRA		MEDAK
324	CC/3578/2026	CH.Venkata Narsimha Chary Vs Sri.Sandeep Kumar Sultania , I.A.S	UMA DEVI NAMA		NALGONDA
325	CC/3579/2026	Gandi Bikshapathi Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		JANGAON
326	CC/3611/2026	K. Raghu Nath Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBNA GAR
327	CC/3628/2026	N.SRINIVAS Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		PEDDAPALLI
328	CC/3633/2026	K.Sunil Kumar Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA		NIZAMABAD
329	CC/3639/2026	B Srinivasulu Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		NAGARKURN OOL
330	CC/3642/2026	K. Koteswar Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		NAGARKURN OOL SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned
331	CC/3643/2026	Venkateswarlu Ramineni Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		SURYAPET
332	CC/3668/2026	J.Krishna Veni Vs Annapareddy Srinivasa Reddy	MANDAPATI LEGAL SERVICES AND ASSOCIATES		HYDERABAD

333	CC/3679/2026	P.Venkateshwarlu Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		HANUMAKON DA
334	CC/3693/2026	B. Narotham Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		RANGA REDDY
335	CC/3707/2026	Alishetty Ramesh Vs Dr Ravinder Naik	VENU CHEGGAM	GP FOR SERVICES I	JAGTIAL SR) Notice served
336	CC/3881/2026	Smt. Jenige Kalpana Vs Sri J.Srikanth Reddy	K. KIRAN MAYEE	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
337	CC/3904/2026	K. Ashok Kumar Vs Sri Sandeep Kumar Sultania	M V RAJA RAAM	K BALAKRISHNA (R2)	NALGONDA
338	CC/3933/2026	SUKRITA GUPTA Vs SRI LOKESH KUMAR DAS, IAS	RAJKUMAR GUMMI	GP FOR STAMPS AND REGISTRATION (R3) GP FOR REVENUE (R4) GP FOR FINANCE PLANNING (R2)	NALGONDA
339	CC/3945/2026	R. Narender, Vs Sri Sandeep Kumar Sultania, I.A.S.,	G ARUN KUMAR	K BALAKRISHNA (R2)	JANGAON
340	CC/3961/2026	ANTHATI MANIKANTA Vs SRI SANDEEP KUMAR SULTANIA, IAS	RAJKUMAR GUMMI	GP FOR FINANCE PLANNING	RANGA REDDY
341	CC/3977/2026	V. Lachi Reddy Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH		SANGAREDD Y
342	CC/4368/2026	Tummallapalli Praveen Kumar Vs R.V. Karnan	SRIRAM POLALI		HYDERABAD RR 1 &2 Notice served
343	CC/4402/2026	B.Susheela Vs Smt Chahat Bajpai	G RAMACHANDRA REDDY		WARANGAL

FOR ADMISSION (CRP MATTERS)

344	CRP/1883/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Amin Charaniya Vs Harsh Varindani	K SIDDHARTH RAO		SIDDIPET RR 1, 2 SERVED AS PER VIDE MEMO USR NO. 94111/2026
345	CRP/2642/2026 IA 1/2026(Stay Petition)	Boodida Amruthamma Vs Deshamoni Rajesham	K GOVIND		SIDDIPET RR 1 TO 4 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED

346	CRP/2658/2026 IA 1/2026(Stay Petition)	Narla Venkat Reddy Vs Smt. Kumkum Rani	LOKIREV PREETHAM REDDY		SIDDIPET R1 AND R2 NOTICE RETURNED AS PER MEMO FILED VIDE USR NO. 123105/26
347	CRP/2714/2026 IA 1/2026(Stay Petition)	Sri Kummari @ Nellutla Narsaiah Vs Sri Kummari @ Nellutla Bhumaiah (Died)	SRINIVASA RAO SIRIKONDA	B ARJUN RAO (R2)	SIDDIPET R1 DIED VIDE CT, RR 2, 3 APP. BY B. ARJUN RAO, R4 NOT NECESSARY PARTY VIDE CT,
348	CRP/2744/2026 IA 1/2026(Stay Petition)	Smt. Munna Begum Vs Smt. Ameena Bee	MOHAMMED ASLAM PARVEZ		SIDDIPET
349	CRP/2759/2026 IA 1/2026(Stay Petition)	P. Panduranga Rao, Vs Md. Tajuddin,	A V S LAXMI	BRAHMMADANDI PRAVEEN KUMAR	SIDDIPET RR 1 TO 3 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
350	CRP/2775/2026 IA 1/2026(Stay Petition)	Pothuraju Purushottam Rao, Vs Surna Kankaiah,	VAKULABHARANAM KIRAN KUMAR		SIDDIPET SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
351	CRP/2954/2026 IA 1/2026(Stay Petition)	Meesam Nagaraju Vs Cheekodu Rajesham	MOHD ASIFUDDIN		SIDDIPET R1 NOTICE SENT NOT YET RETURNED, RR 2 TO 7 ARE NOT NECESSARY PARTIES VIDE CT, PROOF OF SERVICE NOT FILED

FOR COMPLIANCE

352	CC/2549/2023 IA 1/2024(Dispense with Petition) IA 1/2025(Re-Open Petition) IA 2/2025(Implead Petition) IA 1/2026(Implead Petition) IA 2/2026(Dispense with Petition)	Moguloori Prasad Rao Vs Smt. Vakati karuna, IAS	G V L MURHTY	GP FOR SERVICES I (R2) GP FOR SERVICES III (R7) GP FOR SERVICES I (R4)	RANGA REDDY
353	CC/1028/2025	Wilfred De Souza, Vs Smt.M.Sharmila, Special Deputy Collector (L.A.),	SRINIVAS BOBBILI	V NARASIMHA GOUD(SC FOR HMDA)	MEDCHAL- MALKAJGIRI
354	CC/3822/2025 IA 2/2026(Dispense with Petition)	K. Manohar Vs Sri Narayana Reddy	KOPPULA GOPAL	ADDL ADVOCATE GENERAL GP FOR REVENUE (R1)	RANGA REDDY

355	CC/274/2026	Sri. K. Pedda Venkataiah @ Venkat Reddy Vs Sri. Sandeep Kumar Sultania	G RAJESH BABU	GP FOR FINANCE PLANNING SAKINALA SRINIVASULU (R4) SAKINALA SRINIVASULU (R6) SAKINALA SRINIVASULU (R5)	NARAYANPET
356	CC/1540/2026	Annadi Malla Reddy Vs Paidi Eswar	MOGILI ANAVENI		PEDDAPALLI order dt 11/9/26 SR Notice sent through the dist judge, peddapalli dist at peddapalli and by SPAD not yet returned
357	CC/1732/2026	Danekula Mallesh Vs Ms. P. PRAVINYA I.A.S.	ARVIND KUMAR KATA	GP FOR REVENUE (R3)	HYDERABAD
358	CC/1745/2026	Syed Akram Nawaz Khan Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	HYDERABAD
359	CC/1746/2026	K. Umadevi Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		SANGAREDD Y
360	CC/1753/2026	Mohammed Ibrahim Vs Sri Sandeep Kumar Sultania, IAS,	MAINAMPATI SATHVIK REDDY		HYDERABAD
361	CC/1754/2026	Mohammed Khaleel Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		HYDERABAD
362	CC/1761/2026	M Venkata Ramana Murthy Vs Sri Sandeep Kumar Sultania, IAS,	N PURUSHOTHAM REDDY		HYDERABAD
363	CC/1762/2026	N.Prabhakar Reddy Vs Shri Sandeep Sultania, IAS	C SAI REDDY		HYDERABAD
364	CC/1764/2026	T Gopal Reddy Vs Sri Sandeep Kumar Sultania, IAS,	N PURUSHOTHAM REDDY		YADADRI BHUVANAGIRI
365	CC/1765/2026	G Sanjeeva Reddy Vs Sri Sandeep Kumar Sultania, IAS,	N PURUSHOTHAM REDDY		YADADRI BHUVANAGIRI
366	CC/1769/2026	P. Ganagadhar Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY		NIZAMABAD
367	CC/1778/2026	Adivappa Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		SANGAREDD Y
368	CC/1787/2026	C. C. Sudarshan Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		JAYASHANKA R BHUPALPALL Y

369	CC/1790/2026	Ch. Sudershan Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDCHAL- MALKAJGIRI
370	CC/1794/2026	V.Ramesh Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	KHAMMAM
371	CC/1797/2026	J. Bixapathi Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	JAYASHANKA R BHUPALPALL Y
372	CC/1798/2026	C. S. Mohd Hussain Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	SANGAREDD Y
373	CC/1799/2026	B. Narender Reddy Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	HYDERABAD
374	CC/1801/2026	N.Ranga Prasad Vs Shri Sandeep Sultania, IAS	C SAI REDDY	RANGA REDDY
375	CC/1811/2026	P. Bhagyamma Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	SANGAREDD Y
376	CC/1823/2026	P.Venkat Ramulu Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDCHAL- MALKAJGIRI
377	CC/1848/2026	P.Venkatakrishna Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY	HANUMAKON DA
378	CC/1849/2026	Mahender Rao Jangili Vs Shri Sandeep Sultania, IAS	C SAI REDDY	HANUMAKON DA
379	CC/1855/2026	V.V.L.N.Murthy Vs Shri Sandeep Sultania, IAS	C SAI REDDY	JANGAON
380	CC/1866/2026	B. Savithri Vs Sri. Sandeep Kumar Sultania, I.A.S	CH JAGANNATHA RAO	MEDCHAL- MALKAJGIRI
381	CC/1870/2026	K.V.Ramanaiah Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NIRMAL
382	CC/1875/2026	Thuthuku Krishna Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY	WARANGAL
383	CC/1876/2026	Raja Reddy Rella, Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	HYDERABAD
384	CC/1878/2026	Gopal Miriyala Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDCHAL- MALKAJGIRI

385	CC/1891/2026	Kalil Radha Krishna Kumari Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	BHADRADRI KOTHAGUDE M
386	CC/1893/2026	P. Bapu Reddy Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	KARIMNAGAR
387	CC/1905/2026	Dr. M.Papaiah Vs Sri. Sandeep Kumar Sultania, I.A.S	A YADAVA REDDY	MAHABUBNA GAR
388	CC/1924/2026	A Sadanand Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	HYDERABAD
389	CC/1929/2026	PVNL Saraswathi Vs Sri. Sandeep Kumar Sultania, I.A.S.	CH JAGANNATHA RAO	MEDCHAL- MALKAJGIRI
390	CC/1933/2026	P. Renuka Devi Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	HYDERABAD
391	CC/1936/2026	Gajam Veerabhadram Vs Sri Sandeep Kumar Sultania, I.A.S.	GADDAM JALPATH REDDY SRI VENKAT REDDY	HANUMAKON DA
392	CC/1943/2026	A. Parameshwar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S.	GADDAM JALPATH REDDY SRI VENKAT REDDY	RANGA REDDY
393	CC/1952/2026	K. Yogishwar Rao Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	KHAMMAM
394	CC/1956/2026	Mudela Ranjith Kumar Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	WARANGAL
395	CC/1957/2026	Pandiri Papi Reddy Vs Sri. Sandeep Kumar Sultania, I.A.S.,	M RAMGOPAL RAO	MEDCHAL- MALKAJGIRI
396	CC/1962/2026	Syed Samad Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	ADILABAD
397	CC/1989/2026	B.CHANDRA PRAKASH RAO Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	HYDERABAD
398	CC/1995/2026	A. Raghuma Reddy Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	HYDERABAD
399	CC/2004/2026	Ch.Laxma Rao Vs Sri Sandeep Kumar Sultania, I.A.S.	M VASUDEVA RAO	KHAMMAM
400	CC/2006/2026	Boggarapu Shankar Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	RAJANNA SIRCILLA

401	CC/2013/2026	Kasarla Prabhakar Rao Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO		SIDDIPET
402	CC/2016/2026	D.Narsinga Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY		HYDERABAD
403	CC/2022/2026	Vyjayanthi Giraiahgari Vs Sri Sandeep Kumar Sultania, IAS	R. PRABHAKAR		HYDERABAD
404	CC/2049/2026	Zaheda Begum Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBNA GAR
405	CC/2103/2026 IA 1/2026(Direction Petition)	K. Nagesh Reddy, Vs Sandeep Kumar Sultania IAS	PRABHAKAR PERI	GP FOR FINANCE PLANNING GP FOR STAMPS AND REGISTRATION (R4)	MEDCHAL- MALKAJGIRI
406	CC/2221/2026	Putti Chaitanya Vs Ms. Rachna Shah, IAS,	G RAVI CHANDRA SEKHAR	GP FOR SERVICES III N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
407	CC/2253/2026	Kendriya Bhandar Vs Sri Sandeep Kumar Sultania IAS	M/S ELITE LEX LLP		HYDERABAD
408	CC/2291/2026	M.RAMACHANDRAM Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		KAMAREDDY
409	CC/2292/2026	J. HANMANTH REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		KAMAREDDY
410	CC/2311/2026	P.Varuna Vs Sri Sandeep Kumar Sultania IAS	P UGENDER REDDY		PEDDAPALLI
411	CC/2324/2026	A.Venkateshwarlu Vs Mr. Sandeep Kumar Sultania, IAS	DHARMAPURI ABHIRAM		MAHABUBAB AD
412	CC/2325/2026	M.Krishnarjuna Rao Vs Mr. Sandeep Kumar Sultania, IAS	DHARMAPURI ABHIRAM		WARANGAL
413	CC/2331/2026	Vunukonda Linga Rao Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		KARIMNAGAR
414	CC/2342/2026	A.Muthyala Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	GP FOR SERVICES III	BHADRADRI KOTHAGUDE M
415	CC/2503/2026	M.Jhansi Rani Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		KHAMMAM
416	CC/2510/2026	Jayaprada Anasoori, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY		JAGTIAL

417	CC/2511/2026	Sri Chenna Keshavulu, Vs Sri Sandeep Kumar Sultania IAS,	N RAVI	MAHABUBNA GAR
418	CC/2514/2026	N.Rajaiah, Vs Shri Sandeep Sultania,IAS,	C SAI REDDY	RAJANNA SIRCILLA
419	CC/2517/2026	M.Parameshwar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	NIRMAL R1) Notice served
420	CC/2523/2026	M.Anjaneyulu Vs Shri Sandeep Sultania,IAS,	C SAI REDDY	RAJANNA SIRCILLA
421	CC/2524/2026	Samala Devamani Vs Shri Sandeep Sultania,IAS,	C SAI REDDY	RAJANNA SIRCILLA
422	CC/2529/2026	J. Narendar Vs Sri Sandeep Kumar Sultania,	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	NIZAMABAD
423	CC/2530/2026	B.Ramchander Vs Sri Sandeep Kumar Sultania,	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	SANGAREDD Y
424	CC/2533/2026	P. Sridevi, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	JAGTIAL
425	CC/2535/2026	S. JANARDHAN, Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	NARAYANPET
426	CC/2537/2026	Rajendra Kumar, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	RANGA REDDY
427	CC/2538/2026	Rameshwar Rao Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	ADILABAD
428	CC/2542/2026	T.Mary Lakshmi Mani Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	HANUMAKON DA
429	CC/2543/2026	K.Ramesh Swamy Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	NIRMAL
430	CC/2547/2026	K.DEVUDU Vs Sri Sandeep Kumar Sultania IAS.	RAMU NALLAMOTHU	PEDDAPALLI
431	CC/2552/2026	M.PARVATH REDDY, Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	NAGARKURN OOL
432	CC/2553/2026	A.Parijatham Vs Sri Sandeep Kumar Sultania, I.A.S.,	GADDAM JALPATH REDDY SRI VENKAT REDDY	HYDERABAD Order dt 17/07/2026 SR) Notice sent by SPAD not yet returned

433	CC/2561/2026	Smt.A.Aruna Vs Shri Sandeep Sultania	C SAI REDDY	RAJANNA SIRCILLA
434	CC/2563/2026	Muthyala Venkat Narsimha Reddy Vs Shri Sandeep Sultania,IAS	C SAI REDDY	MANCHERIAL
435	CC/2564/2026	D.Satyanandam Vs Shri Sandeep Sultania,IAS	C SAI REDDY	HYDERABAD
436	CC/2565/2026	B.Yugandhar Vs Shri Sandeep Sultania,IAS,	C SAI REDDY	WARANGAL
437	CC/2567/2026	Banoth Ramkishan Vs Shri Sandeep Sultania, IAS,	C SAI REDDY	HYDERABAD R1 Notice sent through Chief Judge, city civil court, mumbai, maharastra by speed post not yet returned R2 Notice sent through 1st Addl. Chief Judge, city civil court, secunderabad by spl messenger and by SPAD not yet returned
438	CC/2576/2026	JANGAM.ANASUYA Vs Sri Sandeep Kumar Sultania IAS.	RAMU NALLAMOTHU	KAMAREDDY
439	CC/2586/2026	Enugala Chandra Shekhar, Vs Sri Sandeep Kumar Sultania,	P UGENDER REDDY	MULUGU
440	CC/2587/2026	Kadari Anitha Vs Shri Sandeep Kumar Sultania, I.A.S.,	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)	NALGONDA
441	CC/2589/2026	G. Venkataiah, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	WARANGAL
442	CC/2590/2026	N.Satyanarayana Vs Shri Sandeep Kumar Sultania, I.A.S.,	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)	NALGONDA
443	CC/2596/2026	Smt.K.Yeshoda Vs Shri Sandeep Sultania,IAS	C SAI REDDY	BHADRADRI KOTHAGUDE M
444	CC/2599/2026	Ch. Ravinder Reddy Vs Sri Sandeep Kumar Sultania I.A.S	P UGENDER REDDY	MULUGU
445	CC/2600/2026	Mohd Sirajuddin Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	MAHABUBNA GAR
446	CC/2601/2026	M.A.Rahaman Vs Shri Sandeep Sultania,IAS	C SAI REDDY	RAJANNA SIRCILLA

447	CC/2602/2026	C B Chandrakala Vs Sri Sandeep Kumar Sultania, IAS,	N PURUSHOTHAM REDDY	HYDERABAD
448	CC/2608/2026	THUMMA RAMADEVI, Vs Sri Sandeep Kumar Sultania IAS.	RAMU NALLAMOTHU	MANCHERIAL
449	CC/2609/2026	Vankudoth Bhadru Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	KHAMMAM
450	CC/2611/2026	D.Karunakar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	M VASUDEVA RAO	KHAMMAM
451	CC/2612/2026	Kanne Shiva Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
452	CC/2613/2026	K. Shanker Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NIRMAL
453	CC/2615/2026	S.Suresh Kumar Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	BHADRADRI KOTHAGUDE M
454	CC/2616/2026	D.Shyamala Bai Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	NIZAMABAD
455	CC/2621/2026	P.MADHUSUDHAN REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	SIDDIPET
456	CC/2623/2026	P. MURALIDHARA CHARY Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NARAYANPET
457	CC/2624/2026	B. Kishan Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBAB AD
458	CC/2625/2026	Md. Yakub Pasha Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JAYASHANKA R BHUPALPALL Y SR) NOTICE SERVED
459	CC/2626/2026	K.RAMULU Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	JOGULAMBA GADWAL
460	CC/2627/2026	Vanam Yadagiri Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
461	CC/2628/2026	Gudeti Indiramma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	KHAMMAM

462	CC/2629/2026	Chandramouli Vynala Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
463	CC/2630/2026	K. Venkat Ram Reddy, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	HANUMAKON DA
464	CC/2631/2026	B. Shankar Rao Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDAK
465	CC/2632/2026	A. Narayana Vs Sri Sandeep Kumar Sultania I.A.S	P UGENDER REDDY	JAGTIAL
466	CC/2633/2026	V. Sathya Narayan Rao, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	HANUMAKON DA
467	CC/2638/2026	D.Malla Reddy, Vs SRI SANDEEP KUMAR SULTANIA, IAS	P UGENDER REDDY	SIDDIPET
468	CC/2641/2026	K.Prasada Rao Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	MAHABUBAB AD
469	CC/2646/2026	Ravula Niranjan Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBAB AD
470	CC/2647/2026	Katta Sreedevi Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
471	CC/2648/2026	M. Suguna Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	RANGA REDDY
472	CC/2649/2026	S. Rama Devi Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
473	CC/2650/2026	Kota Uday Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MANCHERIAL
474	CC/2652/2026	M. Sanjeeva Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JANGAON
475	CC/2653/2026	Sanka Badrinarayana Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBAB AD
476	CC/2656/2026	A. MANJULA RANI Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	KARIMNAGAR

477	CC/2657/2026	D.Rambabu Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	MEDCHAL- MALKAJGIRI
478	CC/2658/2026	G.Ashok Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	WARANGAL
479	CC/2659/2026	B.JHANSI ELIZABET RANI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	MAHABUBAB AD
480	CC/2660/2026	Peddepalli Sambaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WARANGAL
481	CC/2662/2026	K.Jayashree Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	HANUMAKON DA
482	CC/2663/2026	Vadde Anjaiah Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	RANGA REDDY
483	CC/2664/2026	SH Amarsingh Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	NIRMAL
484	CC/2665/2026	H. Srinivas Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	KHAMMAM
485	CC/2667/2026	Abbidi Yadava Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JANGAON
486	CC/2668/2026	Bollampally Salamon Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
487	CC/2669/2026	T. Prabhakar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WARANGAL
488	CC/2670/2026	S. Vinodar Rao Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA
489	CC/2685/2026	G. RAVINDER GOUD Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	MAHABUBNA GAR
490	CC/2686/2026	C Venugopal Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	RANGA REDDY
491	CC/2688/2026	M.Jayashankar Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	KHAMMAM

492	CC/2689/2026	Y. Venkatalakshumma Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	SANGAREDDY
493	CC/2690/2026	K.Vijay Kumar Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	RANGA REDDY
494	CC/2691/2026	R. Sreenivasa Singh Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HYDERABAD
495	CC/2692/2026	R RAMANARASIAH Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	SURYAPET
496	CC/2693/2026	V.Maria Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)	NALGONDA
497	CC/2695/2026	B.Narsimha Reddy Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	HANUMAKON DA
498	CC/2696/2026	S.VENKATA RAMANA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	RANGA REDDY
499	CC/2697/2026	Md. Zakir Khan, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	NALGONDA
500	CC/2699/2026	A. Ravinder Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	ADILABAD
501	CC/2701/2026	L.TEEKARAM Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	RANGA REDDY
502	CC/2702/2026	K. Uma Rani Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET
503	CC/2704/2026	M. Rajender Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WARANGAL
504	CC/2706/2026	K.Neelam Sanjeev Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	NIRMAL
505	CC/2707/2026	J.Grecemma Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	MAHABUBAB AD
506	CC/2708/2026	G.Pushpanjali Devi Vs Shri Sandeep Kumar Sultania, I.A.S.	KRISHNA KISHORE KOVVURI	NALGONDA

507	CC/2709/2026	P.Damodar Reddy Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)	NALGONDA
508	CC/2711/2026	JAGANNATH REDDY MARIKANTI Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	RANGA REDDY
509	CC/2712/2026	P.Srinivas Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	JAGTIAL
510	CC/2713/2026	M. Jayarami Reddy Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	SANGAREDD Y
511	CC/2714/2026	Kavelli Venkataiah Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	RANGA REDDY
512	CC/2715/2026	Syed Ibrahim Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	KARIMNAGAR
513	CC/2716/2026	M Krishna Reddy Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	SURYAPET
514	CC/2717/2026	K. Muralidhar Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	SANGAREDD Y
515	CC/2718/2026	M.V. Rama Krishnam Raju Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HYDERABAD
516	CC/2719/2026	Kothi Prabhakar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JANGAON
517	CC/2720/2026	Smt.Devasani Rajamani Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	JAGTIAL
518	CC/2721/2026	Smt. G.Premalatha Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	SANGAREDD Y
519	CC/2722/2026	Y.Padmaja Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	KHAMMAM
520	CC/2723/2026	RANABOTHU APPI REDDY Vs Sri Sandeep Kumar Sultania, IAS,	N PURUSHOTHAM REDDY	SURYAPET
521	CC/2724/2026	HEMAJI MADANAKARI, Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	WANAPARTH Y

522	CC/2725/2026	R Upender Rao Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY		SURYAPET
523	CC/2731/2026	P. Ram Reddy, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY		WARANGAL
524	CC/2732/2026	Ramanujaiah K, Vs Sri Sandeep Kumar Sultania,	P UGENDER REDDY		WARANGAL
525	CC/2733/2026	Smt.Baddam Haritha Vs Shri Sandeep Sultania,IAS,	C SAI REDDY		KARIMNAGAR
526	CC/2736/2026	P.Ravinder Vs Sri Sandeep Kumar Sultania IAS.,	RANGARAJULA RAJASEKHARA RAO		HYDERABAD
527	CC/2737/2026	J. Padmaja Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		HYDERABAD
528	CC/2738/2026	R. Gopal Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	HYDERABAD
529	CC/2739/2026	K. S. Murali Mohan Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	HYDERABAD
530	CC/2740/2026	L. Ganga Rao Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	MEDAK
531	CC/2741/2026	E. KRISHNA REDDY Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
532	CC/2744/2026	G.Srinivas Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	NAGARKURN OOL
533	CC/2746/2026 IA 1/2026(Direction Petition)	N.Krishna Reddy Vs Sri Sandeep Kumar Sultania	NAMBI KRISHNA	GP FOR SERVICES III	SANGAREDD Y
534	CC/2747/2026	M. Gangaram Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	KARIMNAGAR
535	CC/2748/2026	K. Eunice Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		SANGAREDD Y
536	CC/2749/2026 IA 1/2026(Direction Petition)	A.T Venkataramana Charya Vs Sri Sandeep Kumar Sultania	NAMBI KRISHNA	GP FOR SERVICES III	SANGAREDD Y
537	CC/2752/2026	C.Shekar Reddy Vs Shri Sandeep Sultania, IAS	C SAI REDDY	GP FOR SERVICES III	NAGARKURN OOL

538	CC/2753/2026	Golla Sambaiah Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO	GP FOR SERVICES III	JAGTIAL
539	CC/2754/2026	Uma Devi Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	MAHABUBNA GAR
540	CC/2756/2026	K. Ramanandam Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	GP FOR SERVICES III	HYDERABAD
541	CC/2759/2026	T. RAMA DEVI Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	NIRMAL
542	CC/2760/2026	Peseka Bixam Reddy Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	GP FOR SERVICES III	YADADRI BHUVANAGIRI
543	CC/2763/2026	S. Shyam Sunder Rao Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	JANGAON
544	CC/2764/2026	B.RAJESHWER Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	MAHABUBNA GAR
545	CC/2767/2026	Mohammed Abdul Khader Vs Sri Sandeep Kumar Sultania, IAS	SUNKARI VAMSHI KRISHNA	GP FOR SERVICES III	KARIMNAGAR
546	CC/2769/2026	Khaja Althaf Ahmed Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	PEDDAPALLI
547	CC/2770/2026	Ch Narayana Reddy Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
548	CC/2771/2026	M. Narasimha Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	NAGARKURN OOL
549	CC/2772/2026	P.Viswa Prasad Vs Sri Sandeep Kumar Sultania, IAS	SUNKARI VAMSHI KRISHNA	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
550	CC/2773/2026	Mohd Mohiuddin Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	KARIMNAGAR
551	CC/2774/2026	T. VIJAYA VANI Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	NIRMAL
552	CC/2775/2026	MD. Afzaluddin Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO	GP FOR SERVICES III	MANCHERIAL

553	CC/2776/2026	K.Purushotham Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	GP FOR SERVICES III	KHAMMAM
554	CC/2777/2026	Khaja Fareeduddin Javeed Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO	GP FOR SERVICES III	KARIMNAGAR
555	CC/2778/2026	K.K.Varghees Vs Shri Sandeep Sultania, IAS	C SAI REDDY		HYDERABAD
556	CC/2779/2026	C. NARENDER Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		VIKARABAD
557	CC/2781/2026	Mohammed Abdul Subhan Siddiqui Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		KARIMNAGAR
558	CC/2782/2026	M. Murali Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		WARANGAL
559	CC/2783/2026	Awari Srinivasulu Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)		VIKARABAD
560	CC/2784/2026	Md. Hasnuddin Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		SANGAREDDY
561	CC/2785/2026	V. Nageshwar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		RANGA REDDY
562	CC/2786/2026	D. Janardhan Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MEDCHAL- MALKAJGIRI
563	CC/2788/2026	Nafeez Afzal Pasha Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		PEDDAPALLI
564	CC/2789/2026	Jammula Ramesh Vs Shri Sandeep Sultania, IAS	C SAI REDDY		KHAMMAM
565	CC/2790/2026	K. Prakasam Setty Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		WANAPARTH Y
566	CC/2791/2026	H.Rama Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		BHADRADRI KOTHAGUDE M
567	CC/2792/2026	Deekonda Satyanarayana Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO		RAJANNA SIRCILLA
568	CC/2793/2026	M.Vasantha Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		MAHABUBNA GAR

569	CC/2795/2026	A. KAMALAKAR RAO Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NIRMAL
570	CC/2796/2026	T. Ramanjaneyulu Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	JOGULAMBA GADWAL
571	CC/2797/2026	Smt.T.Kusuma Kumari Vs Shri Sandeep Sultania, IAS	C SAI REDDY	RAJANNA SIRCILLA
572	CC/2798/2026	S.Vijay Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	NIZAMABAD
573	CC/2799/2026	K.Sujatha Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	HANUMAKON DA
574	CC/2800/2026	G.Venkateswarlu Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	BHADRADRI KOTHAGUDE M
575	CC/2801/2026	S.Rajeshwar Reddy Vs Sri Sandeep Kumar Sultania, IAS	SUNKARI VAMSHI KRISHNA	MAHABUBNA GAR
576	CC/2802/2026	P.Aruna Vs Sri Sandeep Kumar Sultania, IAS	SUNKARI VAMSHI KRISHNA	HYDERABAD
577	CC/2803/2026	A. Prem Sagar, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	NIRMAL
578	CC/2804/2026	Allaiah Dande Alias M. Ailaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET
579	CC/2805/2026	A. Suryanarayana, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	JOGULAMBA GADWAL
580	CC/2806/2026	C. Venkat Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	NAGARKURN OOL
581	CC/2807/2026	D.SRINIVAS Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NIRMAL
582	CC/2808/2026	B. Venkateshwara Prasad Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WARANGAL
583	CC/2809/2026	Kotagiri Yellamma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET

584	CC/2811/2026	Palakurthi Yellaiah Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)	SURYAPET
585	CC/2812/2026	Md Mahabub Ali Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBAB AD
586	CC/2813/2026	Janga Ramana Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JANGAON
587	CC/2814/2026	M.Nageswara Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	KHAMMAM
588	CC/2820/2026	S Ranga Rao Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	SURYAPET
589	CC/2821/2026	Ghouse Mohiuddin, Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	NAGARKURN OOL
590	CC/2822/2026	Bapu G Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET
591	CC/2823/2026	M. Srinivas Rao, Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	NALGONDA
592	CC/2824/2026	Jilukara Srihari Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBAB AD
593	CC/2825/2026	D.V.Subba Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	BHADRADRI KOTHAGUDE M
594	CC/2826/2026	Meneni Someshwar Rao Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)	RANGA REDDY
595	CC/2827/2026	Soma Vishnuvardhan Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBAB AD
596	CC/2828/2026	K.Narasimha Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	KAMAREDDY
597	CC/2829/2026	P. ANAND KUMAR Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH GP FOR SERVICES III	RANGA REDDY
598	CC/2830/2026	P. Naroatham Reddy Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH GP FOR SERVICES III	HYDERABAD

599	CC/2831/2026	CHANDRAMOULI KANAPURAM Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH		NAGARKURNOOL
600	CC/2832/2026	Panthula Phani Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBNAGAR
601	CC/2833/2026	K. Nageswara Rao Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH		VIKARABAD
602	CC/2834/2026	Rayabharapu Ravikumar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBABAD
603	CC/2835/2026	B.Nageshwara Chary, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY		WARANGAL
604	CC/2840/2026	D. Balaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		JANGAON
605	CC/2841/2026	JANGAM JAGADEESH KUMAR Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NARAYANPET
606	CC/2843/2026	S. Ramesh Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		WARANGAL
607	CC/2844/2026	Mohd Rafeeq Ahmed Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		SANGAREDDY
608	CC/2845/2026	G. Narsimha Reddy Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		SANGAREDDY
609	CC/2847/2026	B. Vishnu Vardhan Reddy Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		SANGAREDDY
610	CC/2851/2026	M.Yadagiri Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI K BALAKRISHNA (R2)		RANGAREDDY
611	CC/2853/2026	Ch. Sreedevi, Vs Sri Sandeep Kumar Sultania, IAS,	P PASULA LAXMA REDDY		MAHABUBABAD
612	CC/2855/2026	M. Ajaya Kumari Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		JOGULAMBAGADWAL
613	CC/2856/2026	Komati Chandrasekhar Vs Sri Vikas Jain, IAS.,	RANGARAJULA RAJASEKHARA RAO GP FOR SERVICES I (R2)		HYDERABAD

614	CC/2857/2026	MD.Zaheeruddin Vs Sri Sandeep Sultanaiah, IAS.	RANGARAJULA RAJASEKHARA RAO		ADILABAD
615	CC/2860/2026	A.Rama Krishna Vs Sri Sandeep Kumar Sultania, IAS	SUNKARI VAMSHI KRISHNA		MAHABUBNA GAR
616	CC/2865/2026	A.Sharada Devi Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		WARANGAL
617	CC/3072/2026	Gattu Rakesh Vs Mahesh Dutt Ekka, I.A.S	P V KRISHNAIAH	GP FOR SERVICES II GP FOR SERVICES III (R2)	HYDERABAD RR 1,2,4 Notice served R3 Notice sent through the chief judge, Tees Hazari Court, New Delhi by speed post not yet returned
618	CC/3124/2026	H. MALLESHA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	HYDERABAD
619	CC/3126/2026	Sunkara Kondala Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	GP FOR SERVICES III	BHADRADRI KOTHAGUDE M
620	CC/3127/2026	B. Prabhakar Rao Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	RANGA REDDY
621	CC/3160/2026 IA 1/2026(Implead Petition)	P.Bikshapathi Vs Mrs Shailaja Ramaiyer, IAS	GUNDRATI RAMAN GOUD		JAYASHANKA R BHUPALPALL Y
622	CC/3391/2026	M.Ravi Kumar Vs Ms. Harichandana Dasari	P VENKATESWAR RAO	GP FOR SERVICES II (R2)	HYDERABAD
623	CC/3585/2026	Dava Sambaiah Vs Sri Sandeep Kumar Sultania, IAS	N SHARATH CHANDRA REDDY	GP FOR SERVICES III	HANUMAKON DA
624	CC/3666/2026	T. Ramadevi Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	MAHABUBNA GAR
625	CC/3694/2026	Dr. K. Vijay Kumar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	RANGA REDDY
626	CC/3697/2026	D. Maheshwar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	RANGA REDDY
627	CC/3700/2026	K. Krishnaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		WANAPARTH Y

628	CC/3717/2026	Katukuri Mamatha Vs Sri Sandeep Kumar Sultania IAS	KALYAN RAO CHENGALVA	GP FOR FINANCE PLANNING	YADADRI BHUVANAGIRI
ADMISSION.					
629	CC(TR)/210/2017 IA 1/2024(Dispense with Petition) IA 2/2024(Dispense with Petition) IA 1/2026(Dispense with Petition) IA 2/2026(Dispense with Petition)	M YELLAIAH Vs Mr. Amay Kumar, B.Tech	M BHARAT SHAH GP FOR SERVICES I	GP FOR SERVICES V GP FOR SERVICES II (R2) GP FOR SERVICES III (R5)	WARANGAL
630	CC/1142/2024 IA 1/2025(Implead Petition) IA 1/2026(Substitute Petition)	Ch. Narayana Vs SRI PAMELA SATPATHY I.A.S	ARVIND KUMAR KATA	GP FOR SERVICES II	KARIMNAGAR RR 1 and 2 notice served.
631	CC/1026/2026	Kinnera Prabhakar Vs Smt. Sneha Shabarish I.A.S	PONAMPELLI RAVI	GP FOR PANCHAYAT RAJ RURAL DEV (R2)	HANUMAKON DA
632	CC/1092/2026	Tadakamalla Vishnu Murthy Vs Sri. Rajeevgandhi Hanumanthu, I.A.S.	CH RAVINDER	GP FOR STAMPS AND REGISTRATION	RANGA REDDY ORDER DT: 24/4/26 R1) NOTICE SENT BY SPEED POST NOT YET RETURNED
633	CC/2299/2026	Botla Shankar @ Botla Shankaraiah Vs Sri. Anuraag Jayanti, IAS	P BHANU PRAKASH	GP FOR REVENUE GP FOR SERVICES III (R2)	YADADRI BHUVANAGIRI
634	CC/2355/2026	S. Ram Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	RANGA REDDY
635	CC/2389/2026	A. Shailaja Vs Sri Sandeep Kumar Sultania, IAS	P LAKSHMA REDDY	GP FOR SERVICES III	HYDERABAD
636	CC/2391/2026	M. Srinivasa Rao Vs Sri Sandeep Kumar Sultania, IAS	P LAKSHMA REDDY	GP FOR SERVICES III	HYDERABAD
637	CC/2398/2026	Peddaboina Sharada Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	MEDAK
638	CC/2399/2026	A.Anjaiah Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	GP FOR SERVICES III	SIDDIPET
639	CC/2400/2026	P.Rukmini Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	SANGAREDD Y
640	CC/2401/2026	Nukala Anjivardhan Reddy Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	GP FOR SERVICES III	HANUMAKON DA
641	CC/2402/2026	Bhaskar Goud Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	RANGA REDDY

642	CC/2404/2026	Gummadi Indira Roseleen Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	SANGAREDD Y
643	CC/2406/2026	Koilakonda Ramulu Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	SANGAREDD Y
644	CC/2407/2026	M. Basavalingam Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	RANGA REDDY
645	CC/2414/2026	M.Danaiah Vs Sri Sandeep Kumar Sultania, IAS	R. PRABHAKAR	GP FOR SERVICES III	KHAMMAM
646	CC/2416/2026	Smt G.Revathi Vs Sri. Sandeep Kumar Suitania, I.A.S	A YADAVA REDDY	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI R1) Notice served
647	CC/2417/2026	P.Venkata Laxmi Vs Sri Sandeep Kumar Sultania, IAS	R. PRABHAKAR	GP FOR SERVICES III	KHAMMAM
648	CC/2419/2026	B. Kishan Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	MANCHERIAL
649	CC/2421/2026	K.V.S.R Prasad Vs Sri. Sandeep Kumar Sultania, I.A.S	A YADAVA REDDY	GP FOR SERVICES III	RANGA REDDY
650	CC/2422/2026	K. Ravinder Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	MAHABUBNA GAR
651	CC/2423/2026	Shivarathnam Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	SANGAREDD Y
652	CC/2425/2026	M.Srinivasulu Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	RANGA REDDY
653	CC/2433/2026	M. Sarangapani Vs Sri Sandeep Kumar Sultania,	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR SERVICES III	KHAMMAM
654	CC/2439/2026	J. Gopal Rao Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR SERVICES III	NIZAMABAD
655	CC/2440/2026	Mamidipelli Narsingam Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	GP FOR SERVICES III	HYDERABAD
656	CC/2450/2026	Rizwana Begum Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	SANGAREDD Y
657	CC/2451/2026	Janardhan Reddy Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	GP FOR SERVICES III	SANGAREDD Y

658	CC/2453/2026	A. BHUPATHI REDDY Vs Sri Sandeep Kumar Sultania IAS.	RAMU NALLAMOTHU	GP FOR SERVICES III	ADILABAD
659	CC/2457/2026	P.John Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	KHAMMAM
660	CC/2463/2026	R.Vani Chakra Kumari Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	BHADRADRI KOTHAGUDE M
661	CC/2468/2026	G.Prabhakar Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	KARIMNAGAR
662	CC/2471/2026	CH.Krishna Kumari Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	KHAMMAM
663	CC/2473/2026	K.Narasimha Reddy Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	KHAMMAM
664	CC/2476/2026	G.Narayana Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	NIZAMABAD
665	CC/2478/2026	K.Sobha Rani Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	KHAMMAM
666	CC/2479/2026	T.Dasharat Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	GP FOR SERVICES III	NIRMAL
667	CC/2481/2026	M.Janaki Ram Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA		BHADRADRI KOTHAGUDE M
668	CC/2490/2026	D.Rambabu Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA		HANUMAKON DA
669	CC/2491/2026	P.N.Seetha Rama Rao Vs Sri Sandeep Kumar Sultania, I.A.S.,	GADDAM JALPATH REDDY SRI VENKAT REDDY		RANGA REDDY
670	CC/2493/2026	K.Sreedhar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA		ADILABAD
671	CC/2579/2026	T.N.Shobha Vs Sri M.Raghunandan Rao, I.A.S.,	S AJAY KUMAR	GP FOR SERVICES I	HYDERABAD
672	CC/2581/2026	Jayalaxmi. B Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY		MANCHERIAL
673	CC/2593/2026 IA 1/2026(DELETION PETITION)	N. Soma Sundaram Vs Sri. K.Ramakrishna Rao, IAS	MULAGADA SURESH KUMAR	GP FOR SERVICES III	HYDERABAD

674	CC/2914/2026	Konda Sampath Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	SIDDIPET
675	CC/2925/2026	Md Safder Ali, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	GP FOR SERVICES III	MAHABUBAB AD
676	CC/2927/2026	Rangarajan Kumar. G Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	NAGARKURN OOL
677	CC/2931/2026	G. Vishnuvardhan Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	D NARAYANA		WANAPARTH Y
678	CC/2932/2026	Nageshwara Rao Potta Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		SURYAPET
679	CC/2933/2026	Gomas Dagaiah Vs Sri Sandeep Kumar Sultania, I.A.S	A RADHA KRISHNA		MANCHERIAL
680	CC/2934/2026	M. Balaiah Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	GP FOR SERVICES III	SANGAREDD Y
681	CC/2937/2026	B. Venkataiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	WARANGAL
682	CC/2940/2026	Yellala Malla Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	SIDDIPET
683	CC/2943/2026	Jannapureddy Umarani Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	JAYASHANKA R BHUPALPALL Y
684	CC/2955/2026	B. LAXMI NARAYANA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	RANGA REDDY
685	CC/2959/2026	VDV Ashok Kumar Vs Sri Sandeep Kumar Suitania, I.A.S	M VASUDEVA RAO	GP FOR SERVICES III	KHAMMAM
686	CC/2963/2026	M.ASHOK KUMAR Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	MAHABUBNA GAR
687	CC/2966/2026	Yata Madhusudhan Reddy Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	GP FOR SERVICES III	NALGONDA
688	CC/2967/2026	VENKATANNA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	NARAYANPET

689	CC/2968/2026	Ch.Ravinder Vs Shri Sandeep Kumar Sultania, I.A.S.	KRISHNA KISHORE KOVVURI	GP FOR SERVICES III	NALGONDA
690	CC/2969/2026	G. Rajashanker Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	NIRMAL
691	CC/2972/2026	Prabhakar Rangu Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	JAGTIAL
692	CC/2973/2026	Nooti Satyanarayana Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		KARIMNAGAR
693	CC/2982/2026	Mekiri Damodar Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	GP FOR SERVICES III	WARANGAL
694	CC/2983/2026	Kodam Venu Gopal Rao Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	WARANGAL
695	CC/2985/2026	Vadala Ephenetus Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	NAGARKURNOOL
696	CC/2988/2026	P. Vidyadhar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	NIRMAL
697	CC/2994/2026	Guntur Mukhesh Babu Vs Sri Sandeep Kumar Sultania IAS	PULIMAMIDI SHASHIDHAR REDDY	GP FOR SERVICES III Government Pleader for Services (Home) (R2)	MEDCHAL- MALKAJGIRI
698	CC/2995/2026	K. Jagadeeshwar Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	HYDERABAD
699	CC/3001/2026	Mekala Jayasimha Reddy Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	GP FOR SERVICES III	NALGONDA
700	CC/3002/2026	Mohammed Osman Vs Sri Sandeep Kumar Sultania IAS	PULIMAMIDI SHASHIDHAR REDDY	GP FOR SERVICES III Government Pleader for Services (Home) (R2)	YADADRI BHUVANAGIRI
701	CC/3012/2026	B.Shobha Rani Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO	GP FOR SERVICES III	RANGA REDDY
702	CC/3031/2026	Baddam Yashoda Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO	GP FOR SERVICES III	KARIMNAGAR
703	CC/3033/2026	K. Swarupa Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	PEDDAPALLI

704	CC/3108/2026	M.John Kennedy Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		BHADRADRI KOTHAGUDE M
705	CC/3116/2026	Mangana Bal Reddy, Vs Sri Sandeep Kumar Sulthania, IAS,	GANDYADAPU RAJESHAM		SIDDIPET
706	CC/3120/2026	M. Gurava Reddy Vs Sri. Sanjay Jaju, IAS,	MAINAMPATI SATHVIK REDDY	BHANOTHU HUSSAIN (R4)	HYDERABAD
707	CC/3200/2026	Yellaboina Ravinder Vs Sri Sandeep Kumar Sultania IAS	PULIMAMIDI SHASHIDHAR REDDY	Government Pleader for Services (Home) (R2)	MEDCHAL- MALKAJGIRI
708	CC/3203/2026	G. SRINIVAS Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NAGARKURN OOL
709	CC/3204/2026	N. SUJATHAMMA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		MAHABUBNA GAR
710	CC/3209/2026	Sadineni Venkateswarlu Vs Sri.Sandeep Kumar Sultania , I.A.S	UMA DEVI NAMA		KHAMMAM
711	CC/3210/2026	Vijaya Sree Vasireddy Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		RANGA REDDY
712	CC/3211/2026	Chennoju Kalinga Chary Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		NALGONDA
713	CC/3212/2026	A.Karunakar Reddy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		SURYAPET
714	CC/3213/2026	Darapuneni Krishna Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		SURYAPET
715	CC/3215/2026	Marla Ramana Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		KHAMMAM
716	CC/3222/2026	Pothireddy Srinivasa Reddy Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		RANGA REDDY
717	CC/3223/2026	K.Sree Rama Rao Vs Sri Sandeep Kumar Sultania, I.A.S.,	SRINIVASA RAO MADIRAJU		KHAMMAM
718	CC/3224/2026	T.Laxmaiah Vs Sri Sandeep Kumar Sultania, I.A.S.,	GADDAM JALPATH REDDY SRI VENKAT REDDY		RANGA REDDY
719	CC/3228/2026	Nannuru Venkat Reddy, Vs Sri.Sandeep Kumar Sultania,	UMA DEVI NAMA		NALGONDA

720	CC/3230/2026	A. Venkat Reddy Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	HYDERABAD
721	CC/3231/2026	V. Gopal Reddy Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
722	CC/3234/2026	Adavelly Vidyasagar Reddy Vs Sri Sandeep Kumar Sultania I A S	K AMARENDER RAJU	RAJANNA SIRCILLA
723	CC/3235/2026	V.Raja Kullai Naidu, Vs Shri Sandeep Kumar Sultania, I.A.S.,	KRISHNA KISHORE KOVVURI	HYDERABAD
724	CC/3236/2026	Nagaraj Dhatrika Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
725	CC/3237/2026	M.Madarvali Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
726	CC/3238/2026	Rajender Kouda Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	JANGAON
727	CC/3255/2026	C. Jayaprakash Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JOGULAMBA GADWAL
728	CC/3256/2026	M. Mohan Reddy Vs Sri. Sandeep Kumar Sultania, I.A.S	CH JAGANNATHA RAO	MEDCHAL- MALKAJGIRI
729	CC/3259/2026	E. Satyanarayana Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	KARIMNAGAR
730	CC/3260/2026	Shiva Kumari Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	RANGA REDDY
731	CC/3262/2026	Mikkili Muthyam Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET
732	CC/3264/2026	T.Thomas Reddy Vs Shri Sandeep Kumar Sultania, I.A.S.	KRISHNA KISHORE KOVVURI	NALGONDA
733	CC/3279/2026	Shaik Basheer Ahmed Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
734	CC/3280/2026	Kandula Laxminarasimharao Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	MANCHERIAL
735	CC/3281/2026	Shaik Yakub Pasha Vs Shri Sandeep Sultania, IAS	C SAI REDDY	KHAMMAM

736	CC/3287/2026	V.Venkateshwara Rao Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
737	CC/3290/2026	T. Sateesh Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDCHAL- MALKAJGIRI
738	CC/3291/2026	Chavali Srinivas Vs Sri Sandeep Kumar Sultania, IAS	KRISHNA KISHORE KOVVURI	RANGA REDDY
739	CC/3292/2026	B. Devender Vs Sri.Sandeep Kumar Sultania I.A.S	P VIJAYALAKSHMI	HANUMAKON DA
740	CC/3295/2026	Mandem Chandrashekar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	RANGA REDDY
741	CC/3296/2026	Rajendra Prasad Vemula Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	HANUMAKON DA
742	CC/3298/2026	Mahadevuni Shiva Prasad Vs Sri Sandeep Kumar Sultania, I.A.S	A RADHA KRISHNA	HYDERABAD
743	CC/3299/2026	Jakkula Ravi Kumar Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA	KHAMMAM
744	CC/3300/2026	Parupalli Sujatha Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA	KHAMMAM
745	CC/3301/2026	B. Mohana Rao Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	KHAMMAM
746	CC/3302/2026	Appidi Chandra Reddy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	MEDCHAL- MALKAJGIRI
747	CC/3303/2026	Karnakanti Swarna Latha Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	MULUGU
748	CC/3307/2026	Venkata Jee Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR
749	CC/3308/2026	S. Ashok Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	ADILABAD
750	CC/3309/2026	R.VENKATA LAXMI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	SURYAPET
751	CC/3310/2026	S.Laxman Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY	RANGA REDDY

752	CC/3311/2026	B.Anjaiah, Vs Shri Sandeep Kumar Sultania, I.A.S.,	KRISHNA KISHORE KOVVURI		HYDERABAD
753	CC/3312/2026	A.Gopi Vs Shri Sandeep Sultania, IAS	C SAI REDDY		KHAMMAM
754	CC/3313/2026	Shaik Mahaboob Ali Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		KUMURAM BHEEM ASIFABAD
755	CC/3314/2026	M. Pradeep Kumar Vs Dr. J. Ajaya Kumar	C RAJA SEKHAR REDDY	M P K ADITYA (SC TVVP) (R2)	NIZAMABAD
756	CC/3315/2026	Smt.J.Kanchan Devi Vs Shri Sandeep Sultania, IAS	C SAI REDDY		KHAMMAM
757	CC/3318/2026	Vanteddu Manohar Reddy Vs Shri Sandeep Kumar Sultania, I.A.S.	KRISHNA KISHORE KOVVURI		HYDERABAD
758	CC/3319/2026	Kothmirkar Babu Rao Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY		NIZAMABAD
759	CC/3324/2026	S.SAYANNA Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		KUMURAM BHEEM ASIFABAD
760	CC/3325/2026	T. SRINIVASA CHARYULU Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		MEDAK
761	CC/3330/2026	M. Dathathriya Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NIRMAL
762	CC/3338/2026	Etikala Venkateshwarlu Vs Sri Sandeep Kumar Sultania I A S	K AMARENDER RAJU		RAJANNA SIRCILLA
763	CC/3343/2026	Venkata Subbaiah Ediga Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI		HYDERABAD
764	CC/3346/2026 IA 1/2026(Direction Petition)	D. Prasanna Kumari Vs Mr. Sripuram Narayana Reddy	D VATHSALENDRA	GP FOR REVENUE	RANGA REDDY
765	CC/3351/2026	Mohameed Zahed Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY		KARIMNAGAR
766	CC/3355/2026	Kalyankar Rama Rao Vs Sri Sandeep Kumar Sultania, IAS	A TIRUPATHI GOUD		HYDERABAD
767	CC/3356/2026	B.Sujatha Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		RANGA REDDY

768	CC/3358/2026	C. Venkataiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JOGULAMBA GADWAL
769	CC/3359/2026	Patlola Ramulu Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	MEDCHAL- MALKAJGIRI
770	CC/3360/2026	Mohd.Yakub Vs Shri Sandeep Sultania, IAS	C SAI REDDY	WARANGAL
771	CC/3361/2026	G.Malla Reddy Vs Shri Sandeep Sultania,IAS,	C SAI REDDY	JAYASHANKA R BHUPALPALL Y
772	CC/3362/2026	CH. Sarojini Devi, Vs Sri. Sandeep Kumar Sultania, I.A.S.,	M RAMGOPAL RAO	KARIMNAGAR
773	CC/3363/2026	CH.VENKATESWARA RAO, Vs Sri Sandeep Kumar Sultania IAS.	RAMU NALLAMOTHU	KHAMMAM
774	CC/3365/2026	N.Sanjeeva Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY	WARANGAL
775	CC/3367/2026	Dasari Venkateswarlu Vs Sri Sandeep Kumar Sultania, IAS	KRISHNA KISHORE KOVVURI	RANGA REDDY
776	CC/3368/2026	Mohd. Akheel Ahmed Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR
777	CC/3369/2026	L. Sriramulu, Vs Sri Sandeep Kumar Sulthiniya, I.A.S.,	A RADHA KRISHNA	HANUMAKON DA
778	CC/3370/2026	Jannu Manohar Raju Vs Shri Sandeep Sultania, IAS	C SAI REDDY	WARANGAL
779	CC/3371/2026	Dodda Peter Reddy, Vs Sri.Sandeep Kumar Sultania, IAS,	UMA DEVI NAMA	HANUMAKON DA
780	CC/3374/2026	A. Seetha Rama Chander Rao Vs Sri Sandeep Kumar Sultania, I.A.S	M VASUDEVA RAO	KHAMMAM
781	CC/3376/2026	Repaka Narsimha Reddy , Vs Sri.Sandeep Kumar Sultania,	UMA DEVI NAMA	NALGONDA
782	CC/3377/2026	RAYALA.HANUMANTHA RAO Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM
783	CC/3378/2026	Badam Srikumar Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	RANGA REDDY

784	CC/3379/2026	Rasamalla Edaiah Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		BHADRADRI KOTHAGUDE M
785	CC/3380/2026	Jetty Sri Harinath Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA		HYDERABAD
786	CC/3382/2026	Cheeti Sree Latha Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		KARIMNAGAR
787	CC/3385/2026	V.Narayana Reddy Vs SSri.Sandeep Kumar Sultania,	UMA DEVI NAMA		HANUMAKON DA
788	CC/3386/2026	G. Ramesh Vs Sri Y. Nagi Reddy	P VENKATESWAR RAO	U SHANTHI BHUSHAN RAO (SC FOR TGSRTC) (R3)	MEDAK
789	CC/3388/2026	Sai Ram Katta Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI		HYDERABAD
790	CC/3393/2026	Guntupalli Vanaja Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		KHAMMAM
791	CC/3396/2026	Vemuganti Vanaja Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA		HANUMAKON DA
792	CC/3398/2026	Gadadasu Raveendra Rao Vs Sri.Sanddep Kumar Sultania , I.A.S,	UMA DEVI NAMA		KHAMMAM
793	CC/3399/2026	MD Abbas Vs Ms. Harichandana Dasari	P VENKATESWAR RAO	GP FOR SERVICES II (R2)	HYDERABAD
794	CC/3408/2026	Vasala Srinivas Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY		HYDERABAD
795	CC/3409/2026	Daram Srinivas, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY		MAHABUBAB AD
796	CC/3412/2026	GADDE.REVATHI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		KHAMMAM SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by spl- messenger not yet returned
797	CC/3424/2026	Manika Sree Ramulu Vs Sri.Sanddep Kumar Sultania I.A.S	UMA DEVI NAMA		KHAMMAM
798	CC/3425/2026	Mohd.Afzal Pasha Vs Shri Sandeep Sultania,IAS,	C SAI REDDY		WARANGAL

799	CC/3426/2026	I.Ramjee (Islavath Ramji Naik) Vs Shri Sandeep Sultania, IAS	C SAI REDDY	MAHABUBAB AD
800	CC/3427/2026	Mohd.Yakub Moinuddin Vs Shri Sandeep Sultania, IAS	C SAI REDDY	WARANGAL
801	CC/3431/2026	Ganaparapu Venkateswarlu Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	KHAMMAM
802	CC/3433/2026	A.Sunitha Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	RANGA REDDY
803	CC/3434/2026	A. Sahadev Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JOGULAMBA GADWAL
804	CC/3435/2026	T.RAJYA LAXMI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	HANUMAKON DA
805	CC/3436/2026	M.LINGAMURTHY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KUMURAM BHEEM ASIFABAD
806	CC/3437/2026	A.Mahendra Mani Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
807	CC/3438/2026	Kampally Raphael Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA	NALGONDA
808	CC/3439/2026	MADDI.LAXMAIAH Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	MANCHERIAL
809	CC/3440/2026	T.Changaiah Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	HYDERABAD
810	CC/3443/2026	Devalla Nageswara Rao Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	MAHABUBAB AD
811	CC/3444/2026	S.Satyanarayana Vs Shri Sandeep Sultania, IAS	C SAI REDDY	KHAMMAM
812	CC/3450/2026	E.Raji Reddy Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	PEDDAPALLI
813	CC/3451/2026	Ch. Rajagopal Vs Mr. Sandeep Kumar Sultania, IAS	DHARMAPURI ABHIRAM	HYDERABAD
814	CC/3453/2026	Gogula Ramana Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	PEDDAPALLI

815	CC/3461/2026	Dr.K.Ashok Kumar Vs Sri Vasam Krishnaiah	SRINIVASA RAO MADIRAJU	C RAMAN KUMAR REDDY (ADITNAL SC FOR SINGARNI COLIERIS CO LTD))	BHADRADRI KOTHAGUDE M
816	CC/3462/2026	V.Satyanarayana Vs Sri Sandeep Kumar Sultania, IAS	KRISHNA KISHORE KOVVURI		RANGA REDDY
817	CC/3465/2026	Kanchi Vidyasagar Vs Shri Sandeep Sultania, IAS	C SAI REDDY		WARANGAL
818	CC/3468/2026	B. Narayana Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		JOGULAMBA GADWAL
819	CC/3470/2026	V. Satyanarayana Vs Sri Sandeep Kumar Sultania, I.A.S.,	A RADHA KRISHNA	GP FOR SERVICES III	VIKARABAD
820	CC/3472/2026	Shankarachary Gaddamedi Vs Sri Sandeep Kumar Sultania, IAS	P NARASIMHA		MAHABUBNA GAR
821	CC/3478/2026	J.Wilson Vs Shri Sandeep Sultania, IAS	C SAI REDDY		WARANGAL
822	CC/3479/2026	K.Ambuja Rani Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		NIZAMABAD
823	CC/3480/2026	Chirra Venkat Reddy Vs Sri Sandeep Kumar Sultania, IAS	KRISHNA KISHORE KOVVURI		HYDERABAD
824	CC/3481/2026	B.Hari Prasad Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA		WARANGAL
825	CC/3484/2026	Kamsani Sudha Rani Vs Sri Sandeep Kumar Sultania, IAS	MANDADI SAI SATHWIK ... TMP		HYDERABAD
826	CC/3488/2026	V. Venkateshwarlu Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		RANGA REDDY
827	CC/3492/2026	K.Andalu Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		KARIMNAGAR SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger
828	CC/3493/2026	S.Venkateshwarlu Vs Sri.Sandeep Kumar Sultania , I.A.S	UMA DEVI NAMA		NALGONDA
829	CC/3494/2026	K.Rajendra Prasad Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		SANGAREDD Y

830	CC/3495/2026	M. Vidya Rani Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NARAYANPET
831	CC/3496/2026	GOPAL M Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		HYDERABAD
832	CC/3497/2026	K.Raghu Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		RANGA REDDY
833	CC/3501/2026	Smt.P.Anitha Vs Sri Rangaiah Nayudu	P PASULA LAXMA REDDY	G SREE CHANDRA (SC RMSA)	WARANGAL
834	CC/3510/2026	P. Ravi Vs Sri Y. Nagi Reddy	MUMMANENI SRINIVASA RAO	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2) (R4)	NALGONDA
835	CC/3517/2026	P. Bhaskara Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY		NIRMAL
836	CC/3519/2026	A. Padma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NAGARKURN OOL
837	CC/3521/2026	D. Damodhar Rao, Vs Sri Sandeep Kumar Sultania, I.A.S.,	A RADHA KRISHNA	GP FOR SERVICES III	HYDERABAD
838	CC/3522/2026	Md. Manzoor Ahmed Vs Sri Sandeep Kumar Sultania, IAS	A TIRUPATHI GOUD	GP FOR SERVICES III	HYDERABAD
839	CC/3523/2026	Nakkala Srinivas Goud Vs Dr. Yogita Rana, IAS	P RAJESH	GP FOR SERVICES I (R2)	RANGA REDDY
840	CC/3525/2026	P.SARASWATHI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		HANUMAKON DA
841	CC/3526/2026	Amrutha Rao Chinthapatla Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		HANUMAKON DA
842	CC/3527/2026	Geyyar Pramodh Kumar, Vs Mr. R.V. Karnan,	P SHASHI KIRAN		HYDERABAD
843	CC/3533/2026	R.Rama Rao Vs Shri Sandeep Sultania, IAS	C SAI REDDY		KHAMMAM
844	CC/3534/2026	M.LALITHA Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		MANCHERIAL
845	CC/3535/2026	Eleti Linga Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		ADILABAD

846	CC/3540/2026	P. Jyothi Prakash Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NARAYANPET
847	CC/3545/2026	Y.Subramanyam Vs Sri. Dana Kishore, IAS	NAYAKAWADI RAMESH	GP FOR SERVICES II (R2) GP FOR SERVICES II (R3)	BHADRADRI KOTHAGUDE M
848	CC/3548/2026	T. Venkateshwarlu Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		KARIMNAGAR
849	CC/3551/2026	V. Raghavendra Swamy Vs Sri Sandeep Kumar Sultania, I.A.S	A RADHA KRISHNA	GP FOR SERVICES III	HYDERABAD
850	CC/3552/2026	P.Padma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		WANAPARTH Y
851	CC/3553/2026	D.Vimala Vs Smt. Dr.T.K.Sreedevi, IAS	RANGARAJULA RAJASEKHARA RAO	GP FOR SERVICES III A VEERESH KUMAR (SC FOR HMWS AND SB) (R2)	HYDERABAD
852	CC/3566/2026	P.Sunand Raj Vs Sri. L.S. Chauhan, I.P.S	V RAVICHANDRAN	Government Pleader for Services (Home)	HYDERABAD
853	CC/3567/2026	Vobilishetty Ramakrishna Vs Mr. Sandeep Kumar Sultania, IAS	DHARMAPURI ABHIRAM		MAHABUBAB AD
854	CC/3568/2026	C. Padma Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		MEDCHAL- MALKAJGIRI
855	CC/3577/2026	Bojadla Phani Kumar Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA		KHAMMAM
856	CC/3580/2026	Mohammed Sajid Mohiuddin, Vs Sri.Sanddep Kumar Sultania , I.A.S,	UMA DEVI NAMA	GP FOR SERVICES III	NALGONDA
857	CC/3582/2026	Noor Mohammad Vs Sri Sandeep Kumar Sultania, I.A.S	SRINIVASA RAO MADIRAJU	GP FOR SERVICES III	NIRMAL
858	CC/3589/2026	Altaf Ahmed Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	GP FOR SERVICES III	RAJANNA SIRCILLA
859	CC/3590/2026	K. LAXMA RAO, Vs Sri Sandeep Kumar Sultania, I.A.S,	Y RAVI PRAKASH	GP FOR SERVICES III	NAGARKURN OOL
860	CC/3596/2026	N. Vasudev, Vs Sri Sandeep Kumar Sulthiniya, I.A.S.,	A RADHA KRISHNA	GP FOR SERVICES III	MULUGU
861	CC/3598/2026	B. Lingaiah Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	NAGARKURN OOL

862	CC/3608/2026	M. Purushotham Rao Vs Sandeep Kumar Sultania, I.A.S.	LAKKADI DAYAKER REDDY	GP FOR SERVICES III	SURYAPET
863	CC/3609/2026	T. Acha Rao Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		KHAMMAM
864	CC/3610/2026	P.A.V. Srinivas Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	JAYASHANKA R BHUPALPALL Y
865	CC/3613/2026	Suroju Satyanarayana Vs Sandeep Kumar Sultania, I.A.S.	LAKKADI DAYAKER REDDY		KHAMMAM
866	CC/3615/2026	Shettigari Nagabhushanamma Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		RANGA REDDY
867	CC/3625/2026	Burra Paul Jyothi Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		KHAMMAM RR 1 & 2)Notice sent through District Judge,Sangare ddy District by Speed post not yet returned
868	CC/3629/2026	K. Ravindra Swamy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	JOGULAMBA GADWAL
869	CC/3632/2026	M. Narsaiah, Vs Sri. Sandeep Kumar Sultania, I.A.S.,	M RAMGOPAL RAO	GP FOR SERVICES III	KARIMNAGAR
870	CC/3634/2026	R. Lokarjun Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		JOGULAMBA GADWAL
871	CC/3635/2026	Grace Suvarna Sukumari J Vs Sandeep Kumar Sultania, I.A.S.	LAKKADI DAYAKER REDDY		KHAMMAM
872	CC/3637/2026	Shubhangi Deshpande Vs Sri Sandeep Kumar Sultania, I.A.S.	A RADHA KRISHNA	GP FOR SERVICES III	MANCHERIAL
873	CC/3638/2026	D. Anuradha Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		KARIMNAGAR
874	CC/3644/2026	Vangoori Yugandhar, Vs Sri.Sandeep Kumar Sultania,	UMA DEVI NAMA	GP FOR SERVICES III	SURYAPET
875	CC/3648/2026	Gudla Padmavathi Devi Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	GP FOR SERVICES III	KHAMMAM
876	CC/3649/2026	Anasuri Ravindra Chary Vs Mr. Sandeep Kumar Sultania IAS	GUDI MADHUSUDHAN REDDY	GP FOR SERVICES III	KARIMNAGAR

877	CC/3650/2026	P. Venkat Reddy, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	GP FOR SERVICES III	HYDERABAD
878	CC/3652/2026	K. S. Swayam Prabha, Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	GP FOR SERVICES III	MAHABUBNA GAR
879	CC/3656/2026	Baddam Sathyamma Vs Sri Sandeep Kumar Sultania, IAS	KUPPALA UJWAL BABU	GP FOR SERVICES III	NALGONDA
880	CC/3657/2026	D.Gopinath Vs K. Haritha, IAS	S SURENDER REDDY	GP FOR SERVICES I	KUMURAM BHEEM ASIFABAD
881	CC/3658/2026	S. Laxman Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	MAHABUBAB AD
882	CC/3659/2026	P. SREENIVASULU Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	GP FOR SERVICES III	VIKARABAD
883	CC/3660/2026	Karamkonda Rajaiah Vs Mr. Sandeep Kumar Sultania	K RAMA SUBBA RAO	GP FOR SERVICES III	MEDCHAL- MALKAJGIRI
884	CC/3661/2026	Dr. Boddu Visweswara Rao Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NALGONDA
885	CC/3662/2026	L.Krishna Reddy Vs Shri Sandeep Kumar Sultania, I.A.S	KRISHNA KISHORE KOVVURI	GP FOR SERVICES III	HYDERABAD
886	CC/3664/2026	MD. Maksood Miya Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	HYDERABAD
887	CC/3672/2026	P.Ambarish Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		NIZAMABAD
888	CC/3677/2026	Bodapati David Raju Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA		KHAMMAM
889	CC/3678/2026	V. Tulasi Venkatesh Vs Sri Sandeep Kumar Sultania, IAS	MAHESH KOSGI	K BALAKRISHNA (R2)	NARAYANPET
890	CC/3689/2026	M. Satchender Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	GP FOR SERVICES III	RANGA REDDY
891	CC/3690/2026	G. Venkata Reddy Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		KHAMMAM
892	CC/3695/2026	Juttukonda Sudha Rani Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		KHAMMAM

893	CC/3706/2026	Nallamilli Siva Prasad Vs Mr. Hemanta Keshav Patil	KAMALAKARA RAO BATHINA	GP FOR LAND ACQUISITION GP FOR IRRI AND COMM AREA DEV (R4)	MAHABUBNA GAR order dt 21/8/26 RR1 to 3) Notice sent through the district judge, mahaboobnag ar dist by SPAD not yet returned R4 Notice sent through the district judge, nagarkurnool dist by SPAD not yet returned
894	CC/3728/2026	P. Narayana Swamy Vs Sri Dana Kishore, I.A.S	MARIMGANTI RANGA SRINIVASA RAO	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R4)	NAGARKURN OOL Order dt 21/8/26 R4 Notice served
895	CC/3781/2026 IA 1/2026(Leave Petition) IA 2/2026(Amendment Petition)	Dr. Aireddy Srikanth Reddy Vs Dr.N.Vani	ROHAN ALOOR	GP FOR SERVICES I	KARIMNAGAR SR) Notice served
896	CC/3825/2026	Vempati Naga Bushanam Vs Sri Divakara T.S	MD SHAFIUDDIN YAKUB ALI	GP FOR REVENUE	KHAMMAM
897	CC/3828/2026	M.Venkat Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		NIZAMABAD
898	CC/3831/2026	Chand Pasha Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		MAHABUBNA GAR
899	CC/3838/2026	Smt. Ganipalli Madhavi Vs Sri. Y. Shekar Reddy	POLE VISHNU	ANUGU ANVESH REDDY	NALGONDA
900	CC/3843/2026	D.Srihari Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		NIZAMABAD
901	CC/3844/2026	G.Ashok Reddy Vs Shri Sandeep Sultania, IAS	C SAI REDDY		KARIMNAGAR
902	CC/3847/2026	S.Nirmal Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY		HYDERABAD
903	CC/3849/2026	M. Venkata Ramana Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		SIDDIPET
904	CC/3850/2026	Gandham Kanakaiah Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		MULUGU

905	CC/3857/2026	M.Narender Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	HYDERABAD
906	CC/3873/2026	Mohammad Yakub Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	KHAMMAM
907	CC/3874/2026	CH.NAGESWARA RAO Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM
908	CC/3875/2026	INJAM. MANMADHA RAO Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM
909	CC/3876/2026	A. Maniyamma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JOGULAMBA GADWAL
910	CC/3877/2026	VEMULA.VENKATESWARLU Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM
911	CC/3878/2026	B.SUDHAKAR REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM
912	CC/3879/2026	P.Annapurna Vs Sri Sandeep Kumar Sultania, I.A.S.	GADDAM JALPATH REDDY SRI VENKAT REDDY	HYDERABAD
913	CC/3895/2026	M.MALLIKHARJUN RAO Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM
914	CC/3901/2026	T.K. Raja Reddy Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	YADADRI BHUVANAGIRI
915	CC/3903/2026	K.Revathi Vs Sandeep Kumar Sultania	K VENKATESH GUPTA	MAHABUBNA GAR
916	CC/3905/2026	Jagan Naik B Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	KHAMMAM
917	CC/3906/2026	K.Ramachandru Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY	NALGONDA
918	CC/3910/2026	P.SATYANARAYANA REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM
919	CC/3911/2026	T. Yadamma Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO	WANAPARTH Y
920	CC/3912/2026	D.Maraiah Vs Sri Sandeep Kumar Sultania, I.A.S		NALGONDA

921	CC/3914/2026	K. Rama Krishnaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	ADILABAD
922	CC/3915/2026	N.Laxman Rao Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	NIZAMABAD
923	CC/3922/2026	Chatha Ganesh Vs Sri Sandeep Kumar Sultania	Y RAVI PRAKASH	NAGARKURNOOL
924	CC/3929/2026	Gadari Sundaraiah, Vs Sri.Sandeep Kumar Sultania,	UMA DEVI NAMA	NALGONDA
925	CC/3936/2026	D.Usha Rani Vs Sri Sandeep Kumar Sultania, I.A.S.,	M VASUDEVA RAO	KHAMMAM
926	CC/3937/2026	D.Mohan, Vs Sri. Sandeep Kumar Sultania, I.A.S.,	M RAMGOPAL RAO	KARIMNAGAR
927	CC/3939/2026	A.Sudershan Vs Shri Sandeep Kumar Sultania, I.A.S.	KRISHNA KISHORE KOVVURI	HYDERABAD
928	CC/3940/2026	Vangala Linga Reddy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	NALGONDA
929	CC/3943/2026	RAUTH.RAJKUMAR Vs Sri Sandeep Kumar Sultania IAS.	RAMU NALLAMOTHU	ADILABAD
930	CC/3946/2026	Jagini Krishnaiah Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	NALGONDA
931	CC/3948/2026	P.Anasuya Vs Sri Sandeep Kumar Sultania	GUNDRATI RAMAN GOUD	NIZAMABAD
932	CC/3951/2026 IA 1/2026(Direction Petition)	Dr. R. Dhayanithi Vs Prof. Bidyadhar Subudhi	ARUVA RAGHURAM MAHADEV	HYDERABAD
933	CC/3955/2026	PADMALATHA DEVI Vs SRI SANDEEP KUMAR SULTANIA	Y RAVI PRAKASH	NIRMAL
934	CC/3959/2026	NAVILE NARSAIAH Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	NALGONDA
935	CC/3960/2026	Raji Reddy Dharmaram Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	NALGONDA
936	CC/3963/2026	G.Purushotham Vs Sri. Sandeep Kumar Sultania, I.A.S	ANDAPALLI SANJEEV KUMAR GP FOR SERVICES III (R2)	YADADRI BHUVANAGIRI

937	CC/3969/2026	K. Ramesh Vs Sri Sandeep Kumar Sultania, I.A.S	A RADHA KRISHNA	MANCHERIAL
938	CC/3970/2026	B. VENKATESHWARLU Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NAGARKURNOOL
939	CC/3971/2026	G. Siva Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WANAPARTHY Order dt 21/8/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned
940	CC/3972/2026	Abdul Rasheed Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	SANGAREDDY
941	CC/3973/2026	Poleboina Vishwa Bala Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	SURYAPET
942	CC/3974/2026	Ganta Vara Prasad Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	BHADRADRI KOTHAGUDE M
943	CC/3975/2026	E. Ranga Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	SANGAREDDY
944	CC/3979/2026	Rekala Yadaiah, Vs Sri.Sandeep Kumar Sultania,	UMA DEVI NAMA	NALGONDA SR) Notice served
945	CC/3980/2026	Veludandi Leela, Vs Sri.Sandeep Kumar Sultania,	UMA DEVI NAMA	JANGAON Order dt 21/8/26 SR) Notice served.
946	CC/3981/2026	P. Gopal Vs Sri Sandeep Kumar Sultania, I.A.S,	P UGENDER REDDY	WARANGAL order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
947	CC/3982/2026	A.Ramadevi Vs Sri Sandeep Kumar Sultania, I.A.S.,	G MALLIKARJUNA SARMA	BHADRADRI KOTHAGUDE M order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned

948	CC/3983/2026	B.NAGI REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		KHAMMAM
949	CC/3986/2026	B. Govindu Vs Sri. K. Surendra Mohan	NAYAKAWADI RAMESH	GP FOR SERVICES II (R2)	MAHABUBNA GAR order dt 21/8/26 R2 notice served
950	CC/3987/2026	A.SAMMAIAH Vs Sri Sandeep Kumar Sultania IAS.	RAMU NALLAMOTHU		HANUMAKON DA SR) Notice served
951	CC/3988/2026	V. Sudarshan Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NAGARKURN OOL order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
952	CC/3990/2026	RODDA.RAMESH Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		ADILABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
953	CC/3991/2026	D. Sanjeeva Reddy Vs Sandeep Kumar Sultania, I.A.S.	LAKKADI DAYAKER REDDY		KHAMMAM order dt 21/8/26 SR) Notice served
954	CC/3992/2026	Mohammed Abdul Gaffar Vs Sri Sandeep Kumar Sultania, I.A.S.,	GADDAM JALPATH REDDY SRI VENKAT REDDY		WARANGAL
955	CC/3994/2026	A. SATYANARAYANA REDDY Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		RANGA REDDY SR) Notice served
956	CC/3995/2026	D. Papi Reddy Vs Sri Sandeep Kumar Sultania, IAS,	MAINAMPATI SATHVIK REDDY		YADADRI BHUVANAGIRI order dt 21/8/26 SR) Notice served.
957	CC/3996/2026	Borra Rama Devi Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		BHADRADRI KOTHAGUDE M SR) Notice served
958	CC/3997/2026	K. Venkata Chalapathy Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		- SR) Notice served.

959	CC/3999/2026	M.Narsimulu Vs Shri Sandeep Sultania,IAS,	C SAI REDDY	KAMAREDDY order dt 21/8/26 SR) Notice served
960	CC/4000/2026	K. Venkateswarlu Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM SR) Notice served
961	CC/4001/2026	Tumiki Venkateshwar Raju Vs Shri Sandeep Kumar Sultania, I.A.S.	KRISHNA KISHORE KOVVURI	HYDERABAD order dt 21/8/26 SR) Notice served
962	CC/4006/2026	Paka Srinivasa Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	WARANGAL SR) Notice served.
963	CC/4009/2026	P.Hanmanth Reddy Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD	NIZAMABAD R1) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
964	CC/4010/2026	K Jagadeeswara Rao Vs Sri Sandeep Kumar Sultania, IAS	ANANTHA CHARY KURELLA	MEDCHAL- MALKAJGIRI R1) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
965	CC/4011/2026	K Govardhana Chary Vs Sri Sandeep Kumar Sultania, IAS	ANANTHA CHARY KURELLA	NALGONDA order dt 21/8/26 R1) Notice served
966	CC/4018/2026	B.RajyaLaxmi Vs Sri Sandeep Kumar Sultania, I.A.S.	GADDAM JALPATH REDDY SRI VENKAT REDDY	MEDCHAL- MALKAJGIRI SR) Notice served
967	CC/4019/2026	P. Varalakshmi Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	MEDAK SR) Notice served
968	CC/4021/2026	K.Vijaya Lakshmi Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM order dt 21/8/26 SR) Notice served
969	CC/4022/2026	E. Jagannatham Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET Order dt 21/8/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned

970	CC/4023/2026	R.Nagamalleswari Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	BHADRADRI KOTHAGUDE M Order dt 21/8/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned
971	CC/4024/2026	Chelluri Rama Devi Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	BHADRADRI KOTHAGUDE M Order dt 21/8/26 SR) Notice served.
972	CC/4025/2026	K. Prabhakar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR Order dt 21/8/26 sr notice served.
973	CC/4026/2026	B. Bhaskar Goud Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	WANAPARTH Y Order dt 21/8/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned
974	CC/4027/2026	B.Jagan Mohan Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY	RANGA REDDY Order dt 21/8/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned
975	CC/4028/2026	A. Madhulatha Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	MEDCHAL- MALKAJGIRI SR) Notice served.
976	CC/4029/2026	K. Hari Shankar Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	YADADRI BHUVANAGIRI SR) notice served.
977	CC/4030/2026	Thakur Digambar Singh Vs Sri Sandeep Kumar Sultania, IAS	A TIRUPATHI GOUD	HYDERABAD SR) Notice served.
978	CC/4031/2026	Mohd Himayathullah Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY	MEDCHAL- MALKAJGIRI Order dt 21/8/26 sr notice served.

979	CC/4032/2026	B. Ramesh Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		RANGA REDDY order dt 21/8/26 SR) Notice served
980	CC/4033/2026	P. Satya Prasad Raju Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		KHAMMAM order dt 21/8/26 SR) Notice served
981	CC/4034/2026	B. Pundarika Chary Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		BHADRADRI KOTHAGUDE M SR) Notice served
982	CC/4035/2026	P. Krishna Prasad Vs Sri Sandeep Kumar Sultania, I.A.S	A RADHA KRISHNA		MULUGU SR) Notice served
983	CC/4042/2026	B. Ramesh Babu Vs Sri Sandeep Kumar Sultania, IAS	MAINAMPATI SATHVIK REDDY		MANCHERIAL SR) Notice served
984	CC/4044/2026	Dr. G. Venu, M.S. Vs Ms. Christeena Ghongthu, IAS	D NAGHESWARI	GP FOR SERVICES I (R3)	HYDERABAD SR) Notice served
985	CC/4048/2026	M. Rajaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		SIDDIPET SR) Notice served
986	CC/4051/2026	M. Mahender Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		HYDERABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
987	CC/4052/2026	SILIVERI RAMULU Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		ADILABAD SR) Notice served
988	CC/4053/2026	M.SANJEEVA REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		ADILABAD order dt 21/8/26 SR) Notice served
989	CC/4054/2026	R.Srinivasa Murthy Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA		HYDERABAD order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned

990	CC/4055/2026	Guguloth Sankar Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	KHAMMAM order dt 21/8/26 SR) Notice served
991	CC/4056/2026	M. Jyothi Parousia Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
992	CC/4057/2026	T. Damayanthi Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	BHADRADRI KOTHAGUDE M order dt 21/8/26 SR) Notice served
993	CC/4058/2026	VENKATESHWARLU Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	HANUMAKON DA order dt 21/8/26 SR) Notice served
994	CC/4059/2026	Ramana Chandrakani Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	KHAMMAM Order dt 21/8/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned
995	CC/4061/2026	K. SIVALEELA Vs Sri Sandeep Kumar Sultania I.A.S	Y RAVI PRAKASH	WANAPARTH Y order dt 21/8/26 SR) Notice served
996	CC/4062/2026	Tagalapelly Narender Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NIRMAL order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
997	CC/4070/2026	Cheemala Adi Lakshmi Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	BHADRADRI KOTHAGUDE M order dt 21/8/26 SR) Notice served
998	CC/4071/2026	Kalolla Dattatreya Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR order dt 21/8/26 SR) Notice served

999	CC/4072/2026	Abdul Kareem Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA SR) Notice served
1000	CC/4073/2026	M. Rajendra Prasad Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1001	CC/4074/2026	A. Narotham Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1002	CC/4076/2026	Ravindar Kandikatla Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1003	CC/4079/2026	Karyada Malla Reddy Vs Shri Sandeep Sultania, IAS	C SAI REDDY	KARIMNAGAR order dt 21/8/26 SR) Notice served
1004	CC/4082/2026	A Maruthi Rao Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD	KAMAREDDY order dt 21/8/26 R1) Notice served
1005	CC/4083/2026	P. Narasimha Chary Vs Sri. Sandeep Kumar Sultania, IAS	NAYAKAWADI RAMESH	KARIMNAGAR order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1006	CC/4085/2026	N Gangaram Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD	NIZAMABAD order dt 21/8/26 SR) Notice served
1007	CC/4087/2026	S Sanjeeva Reddy Vs Sri Sandeep Kumar Sultania, IAS	N PURUSHOTHAM REDDY	MEDCHAL- MALKAJGIRI order dt 21/8/26 sr notice served.

1008	CC/4089/2026	A.Narasimha Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM Order dt 21/8/26 SR) Notice served.
1009	CC/4090/2026	R. Radha Rani Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1010	CC/4091/2026	Kandula Srinivasa Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM order dt 21/8/26 SR) Notice served
1011	CC/4093/2026	B.Jeevan Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JAGTIAL order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1012	CC/4094/2026	S. VENKATESHWAR Vs Sri Sandeep Kumar Sultania I A.S	Y RAVI PRAKASH	MAHABUBNA GAR order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1013	CC/4095/2026	Arikontham Manohar Reddy Vs Shri Sandeep Kumar Sultania, IAS	C SAI REDDY	KARIMNAGAR Order dt 21/8/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned
1014	CC/4096/2026	M.PENTAIAH Vs Sri Sandeep Kumar Sultania, IAS	Y RAVI PRAKASH	MAHABUBNA GAR SR) Notice served
1015	CC/4097/2026	Sudhakar Reddy Rekula Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned

1016	CC/4098/2026	CH.RAVINDER KUMAR Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	ADILABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1017	CC/4099/2026	Mandanapu Upendra Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM SR) Notice served
1018	CC/4100/2026	Srinivasulu Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR order dt 21/8/26 SR) Notice served
1019	CC/4101/2026	M. Siddaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1020	CC/4102/2026	K. Anjilaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MAHABUBNA GAR Order dt 21/8/26 sr notice served.
1021	CC/4105/2026	G. Mallaiah Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	RANGA REDDY order dt 21/8/26 SR) Notice served.
1022	CC/4107/2026	Voruganti Ranga Rao Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	SURYAPET SR) Notice served
1023	CC/4108/2026	Smt. G. Arogyam Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1024	CC/4109/2026	K. Kista Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET order dt 21/8/26 SR) Notice served
1025	CC/4110/2026	Vemula Mahipal Reddy Vs Shri Sandeep Kumar Sultania, IAS	C SAI REDDY	KARIMNAGAR

1026	CC/4111/2026	S.Ravi Vs Shri Sandeep Kumar Sultania, IAS	C SAI REDDY	KARIMNAGAR order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1027	CC/4112/2026	A.Kondal Reddy Vs Shri Sandeep Kumar Sultania, IAS	C SAI REDDY	PEDDAPALLI order dt 21/8/26 SR) Notice served
1028	CC/4113/2026	M.VEERANJANEYULU Vs Sri Sandeep Kumar Sultania, IAS	RAMU NALLAMOTHU	HANUMAKON DA SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1029	CC/4114/2026	Krishnaveni Badami Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET order dt 21/8/26 SR) Notice served
1030	CC/4115/2026	B.Shankaraiah Vs Shri Sandeep Kumar Sultania, IAS	C SAI REDDY	PEDDAPALLI SR) Notice served
1031	CC/4116/2026	Bhasker Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDAK order dt 21/8/26 SR) Notice served
1032	CC/4118/2026	R. Buchi Narsaiah Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	HANUMAKON DA order dt 21/8/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1033	CC/4119/2026	Kakustam Raghu Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	ADILABAD order dt 21/8/26 SR) Notice served.
1034	CC/4122/2026	E.MADHAVRAO Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	ADILABAD order dt 21/8/26 SR) Notice served
1035	CC/4123/2026	CH.VIJAYALAKSHMI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM order dt 3/9/26 SR) Notice served

1036	CC/4125/2026	Umakanth Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD		KAMAREDDY SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1037	CC/4130/2026	P.Karuna Devi Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY		RANGA REDDY SR) Notice served
1038	CC/4132/2026	Made Nageshwar Rao Vs Shri Sandeep Kumar Sultania, IAS	A RADHA KRISHNA		MULUGU SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1039	CC/4133/2026	N. Nandakishore Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH		HYDERABAD order dt 3/9/26 SR) Notice served
1040	CC/4134/2026	B. Harinath Vs J.Sreelatha	VENKATESWERLLU KESAMSETTY	R ANURAG (SC FOR TSRTC) (R2)	HYDERABAD order dt 3/9/26 RR 1 and 2) Notice sent through chief judge, city civil court,hyd by spl messenger and speed post not yet returned
1041	CC/4135/2026	B. Srinivas Rao Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		SIDDIPET SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1042	CC/4138/2026	K.Manohar Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD		KAMAREDDY R1 NOTICE SERVED
1043	CC/4139/2026	Indla Narayana Vs Sri Sandeep Kumar Sultania	P VENKATESWAR RAO	K BALAKRISHNA (R3)	WANAPARTH Y SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1044	CC/4140/2026	G. Sudhakar Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBNA GAR order dt 03/9/26 SR) Notice served

1045	CC/4141/2026	Macdonald Francis Vs Sri R.V Karnan, IAS	P GOVINDA RAJULU		HYDERABAD R3 NOTICE SERVED.
1046	CC/4142/2026	B.Pandu Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY		RANGA REDDY order dt 3/9/26 SR) Notice served
1047	CC/4145/2026	Thumma Ramadevi Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		MANCHERIAL order dt 3/9/26 SR) Notice served
1048	CC/4148/2026	P. Narmada Vs Sri Sandeep Kumar Sultania, I.A.S.	GADDAM JALPATH REDDY SRI VENKAT REDDY		KHAMMAM order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1049	CC/4152/2026	Daravath Laxmi Vs Sri K.Yadagiri	GURRAM SRINIVAS	GP FOR SERVICES II PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R2)	SURYAPET RR-1 and 2) Notice sent through District Judge, suryapet by Speed Post not yet returned
1050	CC/4155/2026	D.Vinod Kumar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD order dt 3/9/26 SR) Notice served
1051	CC/4156/2026	M.Rama Devi Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD SR) Notice served.
1052	CC/4157/2026	K.N. Sujatha Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		MEDCHAL - MALKAJGIRI SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1053	CC/4158/2026	Bandari Gangaram Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD		KAMAREDDY SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1054	CC/4159/2026	Ayyavari Ranga Chary Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		MEDCHAL - MALKAJGIRI order dt 3/9/26 SR) Notice served

1055	CC/4160/2026	Durgamcheruvu Venkataiah Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		RANGA REDDY SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1056	CC/4170/2026	Kompally Bikshapathi Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		NALGONDA order dt 3/9/26 SR) Notice served
1057	CC/4171/2026	B. MALLAIAH Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NIRMAL SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1058	CC/4175/2026	Malayala Raghavulu Vs Dr. Jyothi Buddha Prakash	KALVALA SANJEEV	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R2)	JAYASHANKA R BHUPALPALL Y RR_1 and 5) Notice served RR-2 to 4) Notice sent through the District Judge Jayashankar Bhupalpalli district by Speed Post not yet returned
1059	CC/4182/2026	Alampally Dhanamma Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		YADADRI BHUVANAGIRI SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1060	CC/4183/2026	K.D.Premaleela Vs Mr.Sandeep Kumar Sultania, IAS	CH SAMSON BABU		HYDERABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1061	CC/4191/2026	R.VIJAYA LAKSHMI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		BHADRADRI KOTHAGUDE M
1062	CC/4192/2026	J.KRISHNA KUMARI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		ADILABAD order dt 3/9/26 SR) Notice served

1063	CC/4193/2026	G.VENKATA REDDY Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		KHAMMAM SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1064	CC/4194/2026	K. Vittal Vs Sri Vikas Raj, IAS	JANDHYALA PARTHASARADHI	GP FOR SERVICES I	NIZAMABAD R2) Notice served
1065	CC/4202/2026	G. Shiva Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		JANGAON order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1066	CC/4203/2026	Sammata Veeraiah Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HANUMAKON DA SR) Notice served.
1067	CC/4204/2026	K.Suvidha Vs Sri Sandeep Kumar Sultania, I.A.S.	GADDAM JALPATH REDDY SRI VENKAT REDDY		RANGA REDDY SR) Notice served
1068	CC/4205/2026	M. Tulasiram Vs Sri Vikas Raj, IAS	JANDHYALA PARTHASARADHI	GP FOR SERVICES I	NALGONDA R1 Notice served R2) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by Speed Post not yet returned RR-3 and 4) Notice sent through District Judge, Nalgonda District by Speed post not yet returned
1069	CC/4206/2026	V.VISHNU Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		MAHABUBNA GAR SR) Notice served
1070	CC/4207/2026	Sanjeeva Reddy Vaka Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		KHAMMAM sr) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger Not yet returned

1071	CC/4208/2026	Jadala Padmavathi Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		BHADRADRI KOTHAGUDE M order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1072	CC/4209/2026	Dr. Vonteddu Sridevi Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY		HYDERABAD order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1073	CC/4210/2026	B.Padmavathi Vs Sri Sandeep Kumar Sultania, I.A.S.	GADDAM JALPATH REDDY SRI VENKAT REDDY		RANGA REDDY SR) Notice served
1074	CC/4211/2026	Pulijala Srinivasulu Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		NALGONDA SR) notice served.
1075	CC/4217/2026	N.RAMULU Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU		SIDDIPET order dt 3/9/26 SR) Notice served
1076	CC/4221/2026	Chikatla Sandeep Vs Dr.Yogitha Rana	VEMULA SANDEEP	GP FOR SERVICES I (R3)	JAYASHANKA R BHUPALPALL Y RR-1 and 2) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by Speed Post not yet returned R3) Notice sent through District Judge, Jayashankar Bhupalpally District Bhupalpally by Speed post not yet returned
1077	CC/4223/2026	Surya Kumari O Vs Sri Sandeep Kumar Sultania, IAS	CHOLLETI RAJA SUKUMAR		WARANGAL SR) Notice served
1078	CC/4224/2026	D.R. Jyothi Reddy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned

1079	CC/4225/2026	Kommu Prakash Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	NALGONDA order dt 3/9/26 SR) Notice served
1080	CC/4226/2026	Gudelli Devender Reddy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HANUMAKON DA order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1081	CC/4227/2026	M.Satyanarayana Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	KHAMMAM SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1082	CC/4228/2026	Yamasani Sampath Kumar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HYDERABAD order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1083	CC/4232/2026	A. Swarooparani Vs Sri. Sandeep Kumar Sultania, I.A.S.	M RAMGOPAL RAO	PEDDAPALLI Order dt 3/9/26 SR) Notice sent through the chief judge, city civil court, hyd by spl messenger not yet returned
1084	CC/4233/2026	Mandadapu Srinivasa Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1085	CC/4239/2026	Thota Srinivas Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	HANUMAKON DA order dt 3/9/26 SR) Notice served
1086	CC/4240/2026	Kandikonda Sadanandam Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	HANUMAKON DA order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned

1087	CC/4241/2026	Pathan Ahmed Khan Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1088	CC/4243/2026	Guglosh Palsiram Vs Sri Sandeep Kumar Sulthiniya, I.A.S.	A RADHA KRISHNA	NIRMAL order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1089	CC/4244/2026	M.Madhavi Devi Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WANAPARTH Y SR) Notice served
1090	CC/4245/2026	P. Sharada Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDCHAL- MALKAJGIRI order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1091	CC/4246/2026	Arvapalli Satyanarayana Vs Sri.Sandeep Kumar Sultania, IAS	UMA DEVI NAMA	BHADRADRI KOTHAGUDE M order dt 3/9/26 SR) Notice served
1092	CC/4252/2026	G. Mariyamma Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA order dt 3/9/26 SR) Notice served
1093	CC/4257/2026	B. BHAGYA REKHA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NARAYANPET order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1094	CC/4258/2026	K. BHASKER REDDY Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NIRMAL order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned

1095	CC/4259/2026	A. Ramachary Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	MAHABUBAB AD order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1096	CC/4261/2026	Pillalamarri Srinivas Rao Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	KHAMMAM order dt 3/9/26 SR) Notice served
1097	CC/4262/2026	A Srinivasulu Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	YADADRI BHUVANAGIRI order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1098	CC/4263/2026	Mohammad Mujeebuddin Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1099	CC/4264/2026	Mohammed Kaleem UI Hasan Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1100	CC/4265/2026	Renukuntla Venkat Ramana Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	YADADRI BHUVANAGIRI SR) Notice served.
1101	CC/4266/2026	Dasari Yadamma Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA order dt 3/9/26 SR) Notice served
1102	CC/4267/2026	S. VAKULA KUMARI Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	NIRMAL order dt 3/9/26 SR) Notice served
1103	CC/4268/2026	Dr.Chada Renuka Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY	HANUMAKON DA SR) Notice served.
1104	CC/4269/2026	K. SIVALEELA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH	WANAPARTH Y SR) Notice served

1105	CC/4270/2026	R.Srinivasa Goud Vs Sri Sandeep Kumar Sultania	P VENKATESWAR RAO K BALAKRISHNA (R3)	WANAPARTH Y SR) Notice served.
1106	CC/4272/2026	Kurna Sukhdev Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HYDERABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1107	CC/4274/2026	M. Venkateshwarlu Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HYDERABAD order dt 3/9/26 SR) Notice served
1108	CC/4275/2026	J.BALARAJA REDDY Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1109	CC/4276/2026	Rayarao Raghurama Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HANUMAKON DA order dt 3/9/26 SR) Notice served
1110	CC/4277/2026	Pokala Sukumari Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	NALGONDA SR) Notice served.
1111	CC/4290/2026	MD NASEEMUDDIN Vs SRI SANDEEP KUMAR SULTANIA	CHOLLETI RAJA SUKUMAR	JANGAON SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1112	CC/4291/2026	G. VARA PRASAD REDDY Vs SRI SANDEEP KUMAR SULTANIA	G MALLIKARJUNA SARMA	RANGA REDDY SR) Notice served.
1113	CC/4292/2026	CH. MANOHAR Vs SRI. SANDEEP KUMAR SULTANIA	M RAMGOPAL RAO	PEDDAPALLI order dt 3/9/26 SR) Notice sent through chief judge, city civil court,hyd by spl messenger not yet returned
1114	CC/4293/2026	VADDEBOINA. KRISHNA Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	KHAMMAM SR) Notice served

1115	CC/4294/2026	Smt. T. Laliitha Prasanthi Vs Sri Sandeep Kumar Sultania, IAS	M BHARAT SHAH	SANGAREDDY order dt 3/9/26 SR) Notice served
1116	CC/4295/2026	Puttabanthi Balaswamy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM order dt 3/9/26 SR) Notice served
1117	CC/4296/2026	S.Rajanna Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	WARANGAL order dt 03/9/26 SR) Notice served
1118	CC/4297/2026	E. Vishnu Murthy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HYDERABAD order dt 3/9/26 SR) Notice served
1119	CC/4299/2026	D. Nagender Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	JANGAON order dt 3/9/26 SR) Notice served
1120	CC/4301/2026	Sanjeevaiah Boppani Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA order dt 3/9/26 SR) Notice served
1121	CC/4302/2026	Azharuddin Mujahed Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HANUMAKON DA
1122	CC/4303/2026	Rayarakula Parameswar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HANUMAKON DA SR) Notice served
1123	CC/4304/2026	Ch.Sadashiva Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HANUMAKON DA SR) Notice served
1124	CC/4305/2026	Chituprolu Sadanandam Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	NALGONDA order dt 3/9/26 SR) Notice served
1125	CC/4306/2026	Peddineni Srinivasa Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	KHAMMAM order dt 3/9/26 SR) Notice served
1126	CC/4307/2026	Mudigonda Kiranmai Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned

1127	CC/4309/2026	Mohammed Jameel Uddin Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		HYDERABAD SR) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger not yet returned
1128	CC/4315/2026	MD. Allauddin Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		SURYAPET SR Notice served
1129	CC/4316/2026	K. Narsimloo Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		ADILABAD SR Notice served
1130	CC/4319/2026	A. Satyanarayana Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		ADILABAD SR Notice served
1131	CC/4324/2026	G. Jagan Mohan Reddy Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		KARIMNAGAR SR Notice served
1132	CC/4326/2026	G.SURYA PRAKASH Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	GP FOR SERVICES III	ADILABAD SR Notice served
1133	CC/4331/2026	MD. Khaleel Ahmed Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		NALGONDA SR Notice served
1134	CC/4332/2026	Mohammed Abdul Mateen Ashfaq Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		HYDERABAD SR Notice sent through chief judge, city civil court, hyderabad by spl messenger not yet returned
1135	CC/4335/2026	K. Raman Goud Vs Sri Sandeep Kumar Sultania	P VENKATESWAR RAO	K BALAKRISHNA (R3)	NAGARKURNOOL R1 Notice served
1136	CC/4336/2026	D. Vijaya Vs Sri Sandeep Kumar Sulthiniya, I.A.S	A RADHA KRISHNA		NIRMAL SR Notice served
1137	CC/4337/2026	A.Venkateswarlu Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		KHAMMAM SR Notice served
1138	CC/4339/2026	M.V.R. Sarma Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		YADADRI BHUVANAGIRI SR Notice served
1139	CC/4340/2026	Aijaz Masiuddin Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		VIKARABAD SR Notice served

1140	CC/4342/2026	VENKATA NAGENDRA PRASAD GAJULA Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		MAHABUBNA GAR SR Notice served
1141	CC/4344/2026	N.Jagga Rao Vs Sri Sandeep Kumar Sultania, I.A.S	M VASUDEVA RAO		RANGA REDDY SR Notice served
1142	CC/4346/2026	R.Ravinder Reddy Vs Sri Sandeep Kumar Sultania, IAS	ANDHAVARAPU ADINARAYANA		HYDERABAD SR Notice served
1143	CC/4348/2026	Maroju Shashikumar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD SR Notice served
1144	CC/4349/2026	Peddapyata Shashikala Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		KARIMNAGAR SR Notice sent through the Chief Judge, city civil court, hyd by spl messenger not yet returned
1145	CC/4355/2026	Mohammed Abdul Nayeem Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		HYDERABAD SR Notice served
1146	CC/4357/2026	Mohd. Afzal Ali Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		WANAPARTH Y SR Notice served
1147	CC/4363/2026	D. Chandra Shekara Sharma Vs Sri Sandeep Kumar Sulthiniya, I.A.S	A RADHA KRISHNA		MAHABUBAB AD SR Notice served
1148	CC/4365/2026	P. Rajendram Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBAB AD SR Notice served
1149	CC/4366/2026	Maroju Srinivasu Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD SR Notice served
1150	CC/4369/2026	Jalla Satyanarayana Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		KHAMMAM SR Notice served
1151	CC/4372/2026	M.SIVANNARAYANA Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	GP FOR SERVICES III	BHADRADRI KOTHAGUDE M SR Notice served
1152	CC/4374/2026	S.PARDHASARADHI Vs Sri Sandeep Kumar Sultania IAS	RAMU NALLAMOTHU	GP FOR SERVICES III	KHAMMAM SR Notice served

1153	CC/4375/2026	B.Sowbhagya Laxmi Vs Sri Sandeep Kumar Sultania, IAS	GUNDRATI RAMAN GOUD		MEDCHAL- MALKAJGIRI R4 Notice served
1154	CC/4376/2026	B.Padma Manohara Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		BHADRADRI KOTHAGUDE M SR Notice served
1155	CC/4378/2026	Panikara Laxmaiah Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		NALGONDA SR Notice served
1156	CC/4379/2026	A. Bheem Reddy Vs Sandeep Kumar Sultania, I.A.S.	LAKKADI DAYAKER REDDY		NIRMAL SR Notice served
1157	CC/4380/2026	G. Janaki Ramulu Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		SIDDIPET SR Notice served
1158	CC/4383/2026	Venkat Reddy M Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		NALGONDA SR Notice sent through Chief Judge, City Civil Court, Hyd by spl messenger not yet returned
1159	CC/4384/2026	Smt. Syed Gousiya Begum Vs Smt. Yogita Rana, IAS	D RAMAKRISHNA	CHITHARI PRABHAKAR (R5)	KHAMMAM R3 Notice sent through dist judge, mulugu dist by speed post not yet returned R5 Notice sent through dist judge, khammam dist by speed post not yet returned
1160	CC/4388/2026	Chittiboina Sudarsana Rao Vs Sri Sandeep Kumar Sultania, I.A.S	M VASUDEVA RAO		KHAMMAM SR Notice served
1161	CC/4391/2026	D. Venkateswara Rao Vs Sri Sandeep Kumar Sulthiniya, I.A.S	A RADHA KRISHNA		NIRMAL SR Notice served
1162	CC/4392/2026	G.Vasantha Laxmi Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY		HYDERABAD SR Notice served
1163	CC/4393/2026	T.Swarna Kumari Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA		KHAMMAM SR Notice served
1164	CC/4395/2026	Dharavath Balaji Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		KHAMMAM SR Notice served

1165	CC/4398/2026	Yelabaka Srinivasa Sharma Vs Sri. Sandeep Kumar Sultania, I.A.S	M RAMGOPAL RAO		JAGTIAL SR Notice served
1166	CC/4399/2026	K. Ravi Kumar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD SR Notice served
1167	CC/4400/2026	AM. Karuna Sagar Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		RANGA REDDY SR Notice served
1168	CC/4410/2026	B. Keshavulu Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		MAHABUBNA GAR SR Notice served
1169	CC/4411/2026	Y. Sathyanarayana Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY		KARIMNAGAR SR Notice served
1170	CC/4412/2026	Pitla Sudheer Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		NIRMAL SR Notice served
1171	CC/4413/2026	G. Venkateswarlu Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD SR Notice served
1172	CC/4418/2026	V. Vinod Kumar Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY		HYDERABAD SR Notice served
1173	CC/4419/2026	P Krishna Reddy Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN		NALGONDA SR Notice served
1174	CC/4421/2026	Kolipaka Ramakrishna Vs Dr.Yogitha Rana	VEMULA SANDEEP	GP FOR SERVICES I (R3)	KUMURAM BHEEM ASIFABAD RR 1 TO 3 Notice served
1175	CC/4424/2026	Chennam Sudarsan Rao Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		BHADRADRI KOTHAGUDE M SR Notice served
1176	CC/4425/2026	K.Kashanna Vs Sri Sandeep Kumar Sultania, I.A.S	Y RAVI PRAKASH		NAGARKURN OOL SR Notice served
1177	CC/4426/2026	K. Raghuramam Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		BHADRADRI KOTHAGUDE M SR Notice served
1178	CC/4427/2026	Nallu Venkateshwar Reddy Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA		HYDERABAD SR Notice served

1179	CC/4430/2026	A.Srihari Vs Sri Sandeep Kumar Sultania, I.A.S	GADDAM JALPATH REDDY SRI VENKAT REDDY	RANGA REDDY SR Notice served
1180	CC/4431/2026	Arrabolu Ramakrishna Reddy Vs Sri Sandeep Kumar Sultania	NUTENKI LAVANYA	SIDDIPET SR Notice served
1181	CC/4432/2026	G. Shaik Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDAK SR Notice served
1182	CC/4433/2026	Mamudula Mohan Rao Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	SIDDIPET SR Notice served
1183	CC/4435/2026	K.Revathi Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	WARANGAL SR Notice served
1184	CC/4438/2026	P. Ramesh Rao Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	NIRMAL SR Notice served
1185	CC/4442/2026	G.Nagaiah Vs Sri Sandeep Kumar Sultania, I.A.S.	G MALLIKARJUNA SARMA	MAHABUBAB AD SR Notice served
1186	CC/4445/2026	Khaja Zaheer Ahmed Vs Sandeep Kumar Sultania, I.A.S	LAKKADI DAYAKER REDDY	KARIMNAGAR SR Notice served
1187	CC/4446/2026	Dr.Vangala Srinivas Vs Sandeep Kumar Sultania, I.A.S.	LAKKADI DAYAKER REDDY	KARIMNAGAR SR Notice served
1188	CC/4447/2026	H. Narsimha Murthy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	WARANGAL SR Notice served
1189	CC/4449/2026	V. Laxma Reddy Vs Sri Sandeep Kumar Sultania, I.A.S	P UGENDER REDDY	MEDAK SR Notice served
1190	CC/4450/2026	M.L. Sathyanarayana Vs Sri.Sandeep Kumar Sultania	UMA DEVI NAMA	HYDERABAD SR Notice served
1191	CC/4452/2026	GA Jayakar Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	BHADRADRI KOTHAGUDE M SR Notice served
1192	CC/4453/2026	Banoth Bhadru Naik Vs Sri Sandeep Kumar Sultania	VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY	JAGTIAL SR Notice sent through Chief Judge, City civil court, hyd by spl messenger not yet returned

1193	CC/4457/2026	SAPAVAT MOTILAL Vs Sri Sandeep Kumar Sultania, IAS	B BHAGATH SAIN	MANCHERIAL SR Notice served
1194	CC/4460/2026	Sangoju Vijaya Kumari Vs Sri. Sandeep Kumar Sultania , I.A.S	UMA DEVI NAMA	KHAMMAM SR Notice served
1195	CC/4461/2026	Peddi Subba Rao Vs Sri.Sanddep Kumar Sultania , I.A.S	UMA DEVI NAMA	KHAMMAM SR Notice sent through Chief Judge, City Civil Court, Hyd by spl messenger not yet returned
1196	CC/4462/2026	Y.Umadevi Vs Sri Sandeep Kumar Sultania, I.A.S	G MALLIKARJUNA SARMA	MAHABUBAB AD SR Notice served
1197	CC/4553/2026	Sanoupatla Ravi Vs Sri Sandeep Kurnar Sulthiniya, I.A.S	A RADHA KRISHNA	MANCHERIAL
1198	CC/4594/2026 IA 1/2026(Direction Petition)	Gunaganti Srinivasa Rao Vs Sri B. Gopal IAS	AMARAGANI MALSOOR	BHADRADRI KOTHAGUDE M
1199	CC/4740/2026	Ms. Adluri Harshini Vs Sri E. HANUMANTHU	J SUDHEER	HYDERABAD

FINAL HEARING

1200	CC/369/2024 IA 1/2025(Implead Petition) WP/11306/2023	K.Swarana Jyothi Vs Sri MD Dana Kishore	P VENKATESWAR RAO	G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) (R2)	HYDERABAD RR 1 and 2 notice served.
1201	WP/11306/2023 IA 1/2023(Direction Petition) IA 1/2024(Implead Petition) IA 2/2024(Vacate Stay Petition)	K. SWARANA JYOTHI Vs THE STATE OF TELANGANA,	P VENKATESWAR RAO	GP FOR SERVICES III K RAVINDER REDDY (SC FOR GHMC) G NARAYANA (SC FOR SRVCE MATERS OF GHMC AND AGRI MRKT COMTY) (R2)	RANGA REDDY